

GOVERNMENT OF INDIA

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI

OBJECTION LIST

Application March , April , May & June & July August 2020

S No	Diary No	IA/CA No /CP/IB-No	Matter Name	Section	Main Case No	Advocate Name	Status
1	710102062072020	Rejected	Kalyankari Suppliers Private Limited	Sec. 230-232	2nd Motion	Neeraj Arora	Document not properly uploaded
2	710102062082020	Rejected	RITESH SPINNING MILLS LIMITED	Sec. 230-232	1St Motion	SAHEB SINGH CHADHA	Pgs Not Clear / Vakalatnama Missing 521,534,536,537,538,539,540,54
3	710102061462020	Rejected	Dharam Singh Vs. Registrar of Companies	Sec. 252	NIL	Neha Rani	Case Type Wrong Rejected From AR
4	0710102/06086/2020	Rejected	Private Limited	Rule 11 of NCLT	IB/401/ND/2017	Akash Singhal	Proof Service
5	710102062232020	Rejected	Northern Arc Capital Limited Vs. Five Core Electronoics LimitedFive Core Electronoics Limited	Sec 43(1) r/w Sec 44 (1)	IB/1671/ND/2019	Shakunt Saumitra	Page Numbering Not Mentioned
6	710102062242020	Rejected	Northern Arc Capital Limited Vs. Five Core Electronoics LimitedFive Core Electronoics Limited	Sec 66(1)	IB/1671/ND/2019	Shakunt Saumitra	Page Numbering Not Mentioned
7	710102062292020	Rejected	Debashis Nanda	Application under any other provisions- IBC	IB/590/PB/2018	Debashish Nanda	Pgs Not Clear-446,447,453,498,499,501,502,503- 507,519,521,522,534,543,544,545,556,594,607,6 08,613-615,616-625,626,627,630,675,721
8	0710102/03656/2020	Rejected	STATE BANK OF INDIA	22(3)(b)	IB/2013/ND/2019	Shweta Dhingra	Page NO .11 to 15 Not Clear

9	710102062092020	Rejected	Northern Arc Capital Vs. Five Core	Application under any other	IB/1671/ND/2019	SHAKUNT SAUMITRA	Page Numbering Not Mentioned
ľ		,	Electronoics Limited	provisions- IBC			
10	0710102/06085/2020	Rejected	Anant Overseas Pvt ltd VS Global Houserware Ltd		IB/73/PB/2017	Vijender Sharma, Liquidator	Page no. 289 to 396 & 401,439,493,494,498,500 Not Clear
11	0710102/03950/2020	Rejected	SHREEINDIAN HOLIDAYS PRIVATE LIMITED Vs. Registrar of Companies NCT of Delhi & Haryana	Sec 252 (3)		Prakash Giri Goswami,	Pages wrong arrange and Case Type wrong
12	710102062832020	Rejected	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana	Sec 252 (3)	CA/159/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed
13	710102062812020	Rejected	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana	Sec 252 (3) - By Government Body	CA/149/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed
14	0710102/03530/2020	Rejected	BANK OF INDIA Vs. RELIABLE INSUPACKS PRIVATE LIMITED	Application under any other provisions- IBC	ib/1117/nd/2018	Jaspreet Singh	Pagination Not Done
15	0710102/03554/2020	Rejected	Trifecta Venture Debt Fund Vs. Ad Victoriam Ventures Private Limited	22(3)(b)	IB/2380/ND/2019	Anand Raj	Page No 14,15,20 Not Clear
16	710102/06324/2020	Rejected	KUMAR ALOK Vs. India Power Corporation Limited	Sec. 59	NIL	NIL	Wrong Document / Case Type
17	0710102/03467/2020	Rejected	MONIKA GAUR AHMAD AND ORS. Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	Application under any other provisions	Not mentioned	PRINCE MOHAN SINHA	pg-60-107 not clear and case type wrong
18	710102/03491/2020	Rejected	Kashi Viswanathan Sivaraman Vs. Lalit Kishore Aggarwal & Anr.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	IB/564/ND/2019	Prateek Kushwaha	Pgs Not Clear-239237185167257
19	0710102/06297/2020	Rejected	RAKESH KUMAR SINGALA	Sec 60(5)	(IB) No. 985/ND/2018	anand Bajpai	page numbering not mention

	T	Ia	r			
0710102/06352/2020	Rejected		Sec 12(2)	ib/718/nd/2019	Deepak Bansal	37&38 Not Clear
0710102/06381/2020	Rejected	MANOHAR LAL VIJ	Sec 43(1) r/w Sec 44 (1)	IB/179/ND/2019	c.s Gupta	Pg No 43,67,73,74 The Page is Kept upside Down . And Pg No 95,97to103,111-118 Not Clear
0710102/06385/2020	Rejected	POOJA BAHRY Vs. BINAY SARAWGI	Sec 30	IB/871/nd /2019	Law Office of A. Anand	PG NO 249 TO 271
0710102/06404/2020	Rejected	and Ors. Vs. R S Stone Pvt Ltd	Sec 60(5)	IB/1788/ND/2018	Jatin S Sethi	Pg No 65 Translation
0710102/06418/2020	Rejected	CHD DEVELOPERS LIMITED Vs. SHAILENDRA KUMAR AGGARWAL	Rule 154 (1)	ib/1775/pb/2019	c.s Gupta	Proof of Service / Case Type Wrong
0710102/06437/2020	Rejected	Chhattisgarh State Power Generation Company Limited Vs. Tecpro Systems Limited	Application under any other provisions- IBC Caveat Application	ib/197/pb/2017	anand Shankar	Wrong File
0710102/06443/2020	Rejected	Shipra Somani Vs. Mayasheel Retail India Limited	IBC Under Sec 9	IB/2184/ND/2019	Manorath Rathi	Wrong Section
0710102/06482/2020	Rejected	Pico Event Marketing (India) Pvt Ltd Vs. Gillis Lockwood Heller	Application under any other provisions- IBC	(IB) NO 100/ND/2019	ADITYA VERMA	Proof of Service
0710102/06481/2020	Rejected	Raj Kumar Gupta Vs. RATHI ISPAT LTD	Sec 60(5)	IB/558/ND/2019	Raj Kumar Gupta	Case Type / Starting Pagination Not Done & Pg No 121, Pg No 162,163 Missing
0710102/06483/2020	Rejected	Pico Event Marketing (India) Pvt Ltd Vs. 1. Gillis Lockwood Heller	Application under any other provisions- IBC	(IB) NO 100/ND/2019	ADITYA VERMA	Proof of Service
0710102/06487/2020	Rejected	NCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & (ELBEE PORTFOLIO PVT.LTD.)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	CA/1032/252/2019	Lakshmi Gurung	Wrong Section
710102/06499/2020	Rejected	Rakesh Kumar Jain	Sec 60(5)	IB/2161/ND/2019	MOHIT NANDWANI	Proof Of Service
710102036052020	Rejected	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED	Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE
	0710102/06381/2020 0710102/06385/2020 0710102/06404/2020 0710102/06418/2020 0710102/06443/2020 0710102/06481/2020 0710102/06483/2020 0710102/06487/2020 710102/06499/2020	0710102/06381/2020 Rejected 0710102/06385/2020 Rejected 0710102/06404/2020 Rejected 0710102/06418/2020 Rejected 0710102/06437/2020 Rejected 0710102/06443/2020 Rejected 0710102/06481/2020 Rejected 0710102/06481/2020 Rejected 0710102/06483/2020 Rejected 710102/06487/2020 Rejected	LTD	0710102/06352/2020 Rejected PETROCHEMICALS PVT LTD Sec 12(2) 0710102/06381/2020 Rejected MANOHAR LAL VIJ Sec 444 (1) Sec 43(1) r/w Sec 444 (1) 0710102/06385/2020 Rejected POOJA BAHRY Vs. BINAY SARAWGI Sec 30 0710102/06404/2020 Rejected Mrs Sarika Somvanshi and Ors. Vs. R S Stone Pvt Ltd Sec 60(5) 0710102/06418/2020 Rejected LIMITED Vs. SHAILENDRA KUMAR AGGARWAL Rule 154 (1) 0710102/06437/2020 Rejected Chattisgarh State Power Generation Company Limited Vs. Tecpro Systems Limited Application under any other provisions- IBC Caveat Application 0710102/06443/2020 Rejected Shipra Somani Vs. Mayasheel Retail India Limited Application under any other provisions- IBC 0710102/06482/2020 Rejected Pico Event Marketing (India) Pvt Ltd Vs. Gillis Lockwood Heller Application under any other provisions- IBC 0710102/06483/2020 Rejected Raj Kumar Gupta Vs. RATH I ISPAT LTD Application under any other provisions- IBC 0710102/06487/2020 Rejected Pico Event Marketing (India) Pvt Ltd Vs. 1. and Graph of the provisions- IBC 0710102/06487/2020 Rejected REGISTRAR OF COMPANIES & (ELBEE PORTFOLIO PVT.LTD.) Government Body, Sec 2	0710102/06352/2020 Rejected PETROCHEMICALS PVT LTD Sec 12(2) ib/718/nd/2019 0710102/06381/2020 Rejected MANOHAR LAL VIJ Sec 43(1) r/w Sec 44 (1) IB/179/ND/2019 0710102/06385/2020 Rejected POOJA BAHRY Vs. BINAY SARAWGI Sec 30 IB/871/nd /2019 0710102/06404/2020 Rejected Mrs Sarika Somvanshi and Ors. Vs. R S Stone PVt. Ltd Sec 60(5) IB/1788/ND/2018 0710102/06418/2020 Rejected CHD DEVELOPERS LIMITED Vs. SHAILENDRA KUMAR AGGARWAL Rule 154 (1) ib/1775/pb/2019 0710102/06437/2020 Rejected Chhattisgarh State Power Generation Company Limited Vs. Tecpro Systems Limited Application under any other provisions- IBC ib/197/pb/2017 0710102/06443/2020 Rejected Shipra Somani Vs. Mayasheel Retail India Limited IBC Under Sec 9 IB/2184/ND/2019 0710102/06482/2020 Rejected Pico Event Marketing (India) Pvt Ltd Vs. Gillis Lockwood Heller Application under any other provisions- IBC 0710102/06483/2020 Rejected Raj Kumar Gupta Vs. RATH I SPAT LTD Sec 60(5) IB/558/ND/2019 0710102/06487/2020 Rejected Risce Sec More Technol Reverse Sec Sec Sec Sec Sec Sec Sec Sec Sec Se	0710102/06352/2020 Rejected PETROCHEMICALS PVT LTD Sec 12(2) ib/718/nd/2019 Deepak Bansal 0710102/06381/2020 Rejected MANOHAR LAL VIJ 4(1) Sec 43(1) r/w Sec 4(1) IB/179/ND/2019 c.s Gupta 0710102/06385/2020 Rejected POOJA BAHRY Vs. BINAY SARAWGI MS Sarika Somivanshi and Ors. Vs. R S Stone Pv Ltd Sec 30 IB/871/nd /2019 Law Office of A. Anand 0710102/06404/2020 Rejected POOJA BAHRY Vs. BINAY SARAWGI MS Sarika Somivanshi and Ors. Vs. R S Stone Pv Ltd Sec 60(5) IB/1788/ND/2018 Jatin S Sethi Pv Ltd 0710102/06418/2020 Rejected CHID DEVELOPERS LIMITED Vs. SHAILENDRA KUMAR AGGARWAL Rule 154 (1) ib/1775/pb/2019 c.s Gupta 0710102/06437/2020 Rejected Chhattisgarh State Power Generation Company Limited Vs. Tecrpo Systems Limited Application under any other provisions- IBC Caveat Application ib/197/pb/2017 anand Shankar 0710102/06443/2020 Rejected Shipra Somani Vs. Mayasheel Retail India Limited Application under any other provisions- IBC IB/184/ND/2019 Manorath Rathi 0710102/06481/2020 Rejected Rejected Marketing (India) Pvt Ltd Vs. 1. Gillis Lockwood Heller Sec 60(5) IB/558/ND/2019 Raj

33	710102036022020	Rejected	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED	Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE
34	710102036032020	Rejected	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED	Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents
35	710102036002020	Rejected	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents
36	710102036012020	Rejected	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents
37	710102/06434/2020	Rejected	SUNITA RANI VS. SAHARA CREDIT COOPRATIVE SOCITY PRIVATE LIMITED	Sec 252 (1) - By Government Body		NAVEEN SINGLA	Wrong Document
38	710102/06420/2020	Rejected	Income Tax Department Vs. Rajesh wadhwa & Yashpal Wadhwa	Sec 252 (1) - By Government Body		Pranav Kumar	Wrong Document / Case Type Wrong
39	710102/06393/2020	Rejected	VARDHMAN LANDCON PRIVATE LIMITED	Sec 252 (3)		SHIVANGI SINGH	Case Type Wrong / No Pagination / Every Pgs Not Signed / ROC & Income Tax Service
40	710102/06390/2020	Rejected	ARIHANT INFRAPROJECTS PRIVATE LIMITED	Sec 252 (3)		SHIVANGI SINGH	Every Pages Not Sign / No Pagination / Case Type Wrong
41	710102/06305/2020	Rejected	RETRO CONSULTANTS PRIVATE LIMITED	Sec 252 (3)		SHIVANGI SINGH	Case Type Wrong / Index Wrong / ROC & Income Tax Service
42	710102/06338/2020	Rejected	Pankaj Kumar Rustagi Vs. Pee Aar Exim Pvt. Ltd.	Sec 241 (2)	NIL	Shubho Jana	Wrong Document
43	710102/06448/2020	Rejected	Department of Telecommunication V/s. Tata Tteleservices (Maharashtra) limited	Sec. 230-232 - Second Motion	CA/CAA/126/PB/2018	Kamal Kant Jha	Petition Not Sign / List Of Date & events & Brief Synopsis / Accounting Treatment Certificate
44	0710102/03483/2020	Rejected	Richa gupta Vs. hotel zodiac	Sec. 241(1)		ranjana Roy Gawai	Page no-209 to 216 not clear / Proof Of Service All Respondents / Payment Receipt

45	0710100/00/01/00	L	ACL Components	Sub-section (I) of			
45	0710102/03481/2020	Rejected	Limited	section 230		Afnaan Siddiqui	Page no-97 to 111,105,106-109, is not clear
46	0710102/03498/2020	Rejected	GOLDSTONE LIFESTYLE PRIVATE LIMITED Vs. Registrar of Companies Delhi	Sec 252 (3)		Sidharth Sharma	Case Type Wrong / List Of Date & Events
47	0710102/03516/2020	Rejected	Solitaire Farms Private Limited Vs. Registrar of Companies	Sec 252 (3)		KETAN MADAN	Income Tax Service
48	0710102/03519/2020	Rejected	Shane Haryana Finlease Limited Vs. Registrar of Companies Delhi and Haryana	Sec 252 (3)		NIL	Case Type Wrong / Income Tax Service
49	710102064352020	Rejected	RAJENDRA PRASAD TAK V/S UNION ROADWAYS LTD. & ORS	Rule 11 of NCLT, 2016	IB-577(ND)/2018	PAWAN	CASE TYPE WRONG,PAGE 30-32 MISSED
50	710102064232020	Rejected	SHILPI CABLES PVT. LTD.	Application under any other provisions- IBC	IB-461(PB)/2017	SUKHDEV MADNANI	CASE TYPE WRONG,INDEX MISSED,PAGE-25-27 NOT CLEAR
51	0710102/06412/2020	Rejected	TCM-UTM JV Vs. RAJESH JANGRA	Sec 60(5)	C.Pc NO. IB-248/ND of 2019	ANGAD MEHTA	Case type wrong
52	0710102/03527/2020	Rejected	DEEPAK Vs. JNC CONSTRUCTIONS PRIVATE LIMITED	Sec 60(5)	CP NO/IB/272/PB/2019	DEEPAK	Case type wrong/Pages Not Clear-19 / Missing Pg-9
53	0710102/03582/2020	Rejected	Hitesh Bhardwaj Vs. Nistha Bhardwaj	Rule 11 of NCLT	CP/2020	Atul Singh	Case type wrong
54	0710102/03595/2020	Rejected	uttam value steels limited Vs. art special situation finance limited	Application under any other provisions- IBC	CP/IB/ 1830 OF 2017	VAIJAYANT PALIWAL	Case type wrong
55	0710102/03610/2020	Rejected	SUNIL HANDA Vs. TODAY HOMES NOIDA PRIVATE LIMITED	Sec 60(5)	C.P. NO.923 OF 2018	ABHAY PRATAP SINGH	Case type wrong
56	710102/06367/2020	Rejected	KUNDAN CARE PRODUCTS LIMITED Vs. MR. AMIT GUPTA	Rule 11 of NCLT, 2016	IB/940/ND/2018	Vaibhav Singh	Application Every Pages Not Sign / Adffidavit Deponent Signature / Case Type Wrong
57	710102/06339/2020	Rejected	Kanti Mohan Rustgi Vs. ICICI Bank	Sec 60(5)	IB/1081/2016	Kanti Mohan Rustagi	PGS Cut-24-34 / Pg Not Clear-64-68 / Proof Of Service / Case Type Wrong
58	0710102/06430/2020	Rejected	CONCEPT GROUP	IBC Under Sec 9	Company Petition IB (IBC)		page:56-135, 148-227 not clear etc

59	0710102/06409/2020	Rejected	Udit Jain Vs. APACE BUILDERS AND CONTRACTORS PRIVATE LIMITED	IBC Under Sec 9	Company Petition IB (IBC)	pagE:42-44 cut
60	0710102/02900/2020	Rejected	L & T FINANCE LIMITED Vs. BRIJ BHUSHAN SINGHAL	IBC under Sec 7	Company Petition IB (IBC)	case type change and vol 2-3 not upload etc
61	0710102/03512/2020	Rejected	RBL BANK LIMITED Vs. GEM BATTERIES PRIVATE LIMITED	IBC under Sec 7	Company Petition IB (IBC)	page:265-273, 275, 305, 307, 348, 406-410, 128 etc page not clear
62	0710102/03622/2020	Rejected	PUNJAB NATIONAL BANK Vs. BANSAL DIAMONDS PVT. LTD.	IBC under Sec 7	Company Petition IB (IBC)	16,24 NOT CLEAR
63	0710102/06009/2020	Rejected	CITRON STRAEGIES PVT LTD Vs. LEADING HOTELS LTD	IBC under Sec 7	Company Petition IB (IBC)	FORM 2 MISSED PART 3 IRP DETAIL MISSED
64	0710102/06047/2020	Rejected	ENDLESS SERVICES PRIVATE LIMITED Vs. ELLY REALCON PRIVATE LIMITED	IBC under Sec 7	Company Petition IB (IBC)	page:25, 31, 54, 84, 86-88, not clear etc
65	0710102/06029/2020	Rejected	CAPITAL TRADE LINKS LIMITED Vs. KDP BUILDWELL PRIVATE LIMITED	IBC under Sec 7	Company Petition IB (IBC)	proof of service missed AND BREIF OF SYNOPSIS MISSED
66	0710102/05995/2020	Rejected	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	IBC under Sec 7	Company Petition IB (IBC)	PART-3 IRP DETAIL MISSED FORM 2 MISSED
67	0710102/03583/2020	Rejected	HOTEL BANJARA LIMITED Vs. CHARMS INDIA PRIVATE LIMITED	IBC under Sec 7	Company Petition IB (IBC)	Pagination missing ETC PAGES NOT CLEAR
68	0710102/03587/2020	Rejected	ORATOR MARKETING PVT. LTD. Vs. SAMTEX DESINZ PVT. LTD.	IBC under Sec 7	Company Petition IB (IBC)	Pagination missing FILE NOT UPLOAD UNCOMPLETED DOCUMENT
69	0710102/06526/2020	Rejected	Workgroup Business Solutions PVT Ltd Vs. NSS GLOBAL SOLUTIONS PVT LTD	IBC Under Sec 9	Company Petition IB (IBC)	document uncompleted
70	0710102/06059/2020	Rejected	PREM PRAKASH Vs. COLONIA SANTA MARIA HOTELS PVT. LTD.	IBC under Sec 7	Company Petition IB (IBC)	proof of service missed and page number not mention on every pages etc

71	0710102/03137/2020	Rejected	RAKESH JAIN Vs. SIKKA INFRASTRUCTURE PVT. LTD.	IBC under Sec 7	Company Petition IB (IBC)		FORM 1 PART 3 HAND WRITTEN 17 PAGE HANDWRITTEN 59 PG CUT 61,63 PG CUTand single home buyer
72	0710102/06574/2020	Rejected	Rakesh Jain & Another Vs. MCJ MULTIPACK PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	Company Petition (Companies Act)	Bharat Arora	Proof of Service & List of Date And Events & Brief Synopsis
73	0710102/06249/2020	Rejected	Kuldeep Kumar Bassi Vs. CMI FPE	Sec 60(5)	IB/50/PB/2018	Srishti Khare	WRONG CASE TYPE,PAGE NO145,180,181,242 TRANSLATE
74	0710102/03534/2020	Rejected	SATYADEVI ALAMURI Vs. TECPRO INFRA PROJECTS LIMITED	Sec 12(2)	(IB) -1721(PB)/2019	Bhavana Duhoon	Pg No 8A,11,12 & case type wrong & documents not upload properly
75	0710102/06123/2020	Rejected	K&A Organics Vs. Tamta Construction Co- Private Limited	Sec. 12A	IB/1121/ND/2019	ARVIND KUMAR	case type wrong
76	0710102/06065/2020	Rejected	uttam galva metalics limited Vs. pricewater house coopers professional services	Application under any other provisions- IBC	COMPANY PETITION (IB)–2054(MB)/2018	MISHA	case type wrong
77	0710102/06064/2020	Rejected	uttam value steel Vs. pricewater house coopers professional services	Application under any other provisions- IBC	(IB)-2054(MB)/2018	MISHA	Wrong Section
78	710102/06589/2020	Rejected	precitech enclousures system pvt. Itd Vs. precitech enclousures system pvt. Itd	Sec. 241(1)		SANYAM JAIN	Pgs Not Clear- 46,59,62,75,76,88,89,93,95,99,100,101,102,103, 105,111,112,113,114,116,120,121,123,163,164,1 65,170,173,180,182,200,201,202,204,205,240,24 2,251,259,260,261,262,
79	710102/06563/2020	Rejected	RAM RAKHA KAMBOJ Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	Sec 252 (3)		Laxmi Narayan Taparia	8,10,11,14,17,137, / Translate Pg-60 / Pages Cut-102
80	710102/06261/2020	Rejected	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PVT. LTD.	Sec 425		Shubho Jana	List Of Date & Events / Brief Synopsis / Pg Not Clear19 / Missing-26 / Wrong Arrange-67,102
81	710102/03548/2020	Rejected	Pushpa Shrikant Kulkarni Vs. Unitech Limited	Sec. 73(4)		NIL	Document Not Properly
82	710102/03555/2020	Rejected	WARRENDALE TECHNOLOGY SERVICES INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234		RAJNEESH SOOD	Pgs Not Clear-146,191 Petition & Annexure Every Pages Not Sign / Index Not Mention

83	710102/03586/2020	Rejected	Balasubramanian Enterprises Private	Sec. 131(1)		NIL	Not Properly Upload Document
03	710102/03300/2020	Nejecteu	Limited Vs. ANDY NADAR MATHIALAGAN	JCC. 131(1)		THE .	not repeny opioud becament
84	710102/06354/2020	Rejected	PANASONIC AVC NETWORKS INDIA COMPANY LIMITED	Sub-Section (1) 0f Section 66.		KARAN MALHOTRA	Not Properly Upload Document
85	0710102/06581/2020	Rejected	IDBI Bank Limited	Application under any other provisions- IBC	CP/IB NO/3/ND/2019	Harshit Khare	Proof of Service
86	0710102/06586/2020	Rejected	Ms. Priyanshi Arora Vs. Dream Procon Projects Limited	Application under any other provisions- IBC	CP NO/IB/1771/ND/2018	NILESH SHARMA	Case Type Wrong
87	0710102/03423/2020	Rejected	Global Autotech Limited Vs. Maini Constructions Private Limited	Application under any other provisions- IB	CP NO/1236/2016	ROHIT GANDHI	Case Type Wrong & Pg No 114,181
88	0710102/06394/2020	Rejected	MUKESH KUMAR GUPTA	60(5)	IB/755/PB/2018	NOT MENTION	CASE TYPE WRONG PAGE
89	0710102/06298/2020	Rejected	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.	APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG
90	0710102/06287/2020	Rejected	Punjlloyd Ltd Vs. Indian Oil Corporation Limited	60(5)	IB/731/PB/2018	Meharia & Compaby	CASE TYPE WRONG
91	0710102/06299/2020	Rejected	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.	APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG
92	710102065512020	Rejected	M/ s NUPUR FINVEST PVT. LTD. V/S M/ s UNNATI FORTUNE HOLDINGS LTD.	Sec 60(5)	IB-45(PB)/2018	RAJANSH THUKRAL	WRONG CASE TYPE ,TRUE COPY SIGN MISSED
93	710102065432020	Rejected	M/S STRESSED ASSESTS STABILIZATION FUND V/S M/S JAIN STUDIOS LTD.	Application under any other provisions- IBC	IB-244(PB)/2019	MANISH AGARWAL	Matter Format Wrong / Index Not Properly / Every Pages Not Sign
94	710102062742020	Rejected	Indian Oil Corporation Limited Vs. Indian Oil Corporation Limited	Sec 60(5)		Meharia & Compaby	CASE TYPE WRONG,ONLY PROOF OF SERVICE

95	710102/06424/2020	Rejected	Sukhdev Madnani	Application under any other provisions- IBC	IB-461(PB)/2017	SUKHDEV MADNANI	Case Type Wrong
96	710102/06269/2020	Rejected	Alfatech Private Limited Vs. The Registrar of Companies	Sec 252 (1) - By Government Body	NIL	Kajal Goyal	Case Type Wrong / STK-7 Missing
97	710102/06245/2020	Rejected	HYGIE PROFILE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	Sec 252 (3)	MANISH KUMAR SINGH	Pgs Not Clear-41,118,134 / All Pgs Blur
98	710102/06203/2020	Rejected	UPFRONT TRADING PRIVATE LIMITED Vs. Sony Financial Services Limited	Sec. 230-232 (2nd Motion)	CA/CAA/39/ND/2020	VIJAY KUMAR GUPTA	Vakalatnama Missing / Certified Copy Missing
99	710102/03485/2020	Rejected	B L TRADE INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	NIL	SAROJ KUMAR SINGH	Case Type Wrong / ROC & Income Tax Service
100	710102/06135/2020	Rejected	RAJESH RAJPAL Vs. RAJPAL POLYTEX PRIVATE LIMITED	Sec. 241/242	NIL	Devesh Arora	Pgs Not Clear 221,222,237,261,262,263,265,291- 293,296,303,304,305,306,320
101	0710102/03282/2020	Rejected	Vishal Fabrics & Ors Vs. AVJ Developers (India) Pvt.Ltd	Sec 60(5)		un singh	Memo of Parties & Pages Are Not Clear
102	710102/06619/2020	Rejected	TUSHAN AHUJA Vs. VIPIN AHUJA	Sec. 241(1),Sec. 242(4),Sec. 244(1)		ANGAD MEHTA	Breif Synopsis
103	710102/03412/2020	Rejected	UJJAWAL GARMENTS PRIVATE LIMITED	Sec 252 (3) - By Government Body		Sanjeev Choudhary	Translate Pg-78-79,81-88,91 / Pg Not Clear- 69,89 / Missing-17-34
104	710102/03395/2020	Rejected	Noida Power Company Limited	Sec 60(5)	IB/995/ND/2018	NIL	Pgae Not Clear-47,55-57 / 11-14
105	710102/03383/2020	Rejected	Navneet Kumar Gupta	Application under any other provisions- IBC	IB/1038/2018	Navneet Kumar Gupta	Pgae Not Clear-80
106	710102/03271/2020	Rejected	SUDHIR POWER PROJECTS LIMITED Vs. ARYAVIR BUILDCON PVT. LIMITED	Rule 11 of NCLT, 2016	NIL	YASHMEET KAUR	Document Not Upload
107	710102/03252/2020	Rejected	Anil Tayal	Application under any other provisions- IBC	IB/2240/ND/2019	NIL	Case Type Wrong / Pages Blur-3-7,15 / Missing- 16

108	710102/03241/2020	Rejected	Income Tax Vs. M/S Comfortable Travels Pvt.Ltd	Application under any other provisions- IBC	CA.No.28/2020	Benant Noor Singh Marok	Case Type Wrong / Wrong Document
109	710102/03152/2020	Rejected	JMS STEEL AND POWER CORPORATION Vs. ANIL MATTA	Application under any other provisions- IBC	IB/995/ND/2018	animesh Rastogi	Index Not Mention / Pg Not Clear-5,9-10,15- 18,21-28 / All Page Blur
110	710102/02744/2020	Rejected	JNC CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong
111	710102/02754/2020	Rejected	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED Vs. ANJU AGARWAL	Sec 60(5)	IB/593/PB/2018	Karan Kohli	Pagination Not Mention After-3
112	710102/02749/2020	Rejected	JNC CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong
113	710102/02745/2020	Rejected	JNC CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong
114	710102/06678/2020	Rejected	Serious Fraud Investigation Office Vs. Century Communication Ltd & Ors	Sec 241 (2)		Ashim Sood	Proof Of Service
115	710102/06670/2020	Rejected	VIRGIN TECHNIBUILD INDIA PVY LTD Vs. Essar Project (India) Ltd.	Sec. 71(10)		SUVABRATA DUTTA	Document Not Upload / Case Type Wrong
116	0710102/06640/2020	Rejected	Sapan Mohan Garg Vs. JASSUM PROPCON PROJECTS PVT LTD	Application under any other provisions- IBC	CP/IB/1756/PB/2018	Sapan Mohan Garg	PAGE NO 18 & 19 MISSING
117	0710102/06735/2020	Rejected	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited	Application under any other provisions- IBC	Case no/IB/2845/ND/2019	Sushil Aggarwal	Document not properly
118	710102/06730/2020	Rejected	INCOM WIRES AND CABLES LTD.	Application under any other provisions- IBC	IB/1456/PB/2019	Rakesh Jindal	Pg Not Clear-10-13,15-17,19- 21,23,25,28,29,31,33,
119	0710102/06741/2020	Rejected	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited	Application under any other provisions- IBC	IB-2845/ND/2019	NA	Document not uploaded properly no index no annexures. Etc.

120	0710102/06779/2020	Rejected	SANTOSHI FINLEASE PRIVATE LIMITED Vs	Sec 60(5)	CP/IB/2122/ND/2019	ANAND PRAKASH	All pages not clear & translated pages 599 to 612 etc
121	0710102/02595/2020	Rejected	PUNEET SACHDEV VS BHARATIYA ROADLINES PRIVATE LIMITED	Application under any other provisions- IBC	CA/779/C- III/ND/2020	Puneet sachdev	Pages not clear-10 to 17 is not clear & Index
122	710102068232020	Rejected	Rakesh Mediratta vs Asian Hotels (North) Ltd	Section 9		Yogesh Kumar Jagia	objection- claim amount less then 1 crore
123	710102/06642/2020	Rejected	J M Financial Asset Reconstruction Company Limited Vs Jord Engineers India Limited	Application under any other provisions	Section-9	Sonal Jain	Case Type Wrong / Registered Office In Mumbai
124	710102/06796/2020	Rejected	K.K GOLYAN Vs nulon india	Sec. 242(4)	NIL	ranjana Roy Gawai	Fees Isue
125	710102/06861/2020	Rejected	Union Of India Through Serious Fraud Investigation Office Vs AMB Buildprop Pvt Ltd & Ors	Sec 241 (2)	NIL	Ashim Sood	Proof Of Service
126	710102068782020	Rejected	Avon Ispat & Power ltd vs hema engineering industries ltd	Section 9		Rohit Bharadwaj	objection- pages39-84, 86-90,104-110, 112,113,116,119-122,124,132-137 pages not clear, 57 missing
127	0710102/06900/2020	Rejected	CS Satyadevi Alamuri Vs Kerala Water Authority	19(2)	IB-1721/PB/2019	Bhavana Duhoon	Page -29,30 and 34 not clear
128	0710102/06891/2020	Rejected	RP SUNIL KUMAR AGRAWAL Vs			Sunil Kumrar Agarwal	Case Type Wrong
129	710102/06906/2020	Rejected	Stup Consultants Vs Vardhman Infradevelopers	Application under any other provisions- IBC	IB/748/ND/2019	priyadarshi chaitanyashil	Document Not Properly
130	710102036222020	Rejected	PUNJAB NATIONAL BANK Vs. BANSAL DIAMONDS PVT. LTD.	IBC under Sec 7		SUDHIR KUMAR SINGH	document are not completed
131	0710102/06888/2020	Rejected	Lauls limited Vs Mr Sandeep KumarMr Sandeep Kumar	Sec 60(5)	CA/742/2018	KARAN GANDHI	worng case type
132	0710102/06369/2020	Rejected	GAUTAM BUILDERS Vs	Sec 60(5)	IB/272/PB/2019	SOMA SAMANTARAI	Case Type Wrong / PAGE NOT CLEAR 21,22,25,26,28,29,30,34,35,36,37

0710102068482020	Rejected	JAGDISH SINGH NAIN Vs.	Application under any other provisions- IBC	COMPANY PETITION (IB) NO.1359 /ND/2019	ABHISHEK NAIK	OBJECTION Pagination Not Done & Done & Done & Done & Done & Done; Index Missing & Done; Proof of Services
0710102/03487/2020	Rejected	Three C Universal Developers Pvt Ltd Vs. Gulshan Homz Pvt Ltd	section 7		Maya Gupta	Case Type is IA instead of company petition and documents are not complete only vakalatnama and service is uploaded
0710102/03623/2020	Rejected	Rajaraman Balachandran Vs. Delhi Baroda Road Carriers Private Limited	Sec 60(5)	IB/1665/PB/2018	Shweta Dubey	CASE TYPE IS WRONG
0710102/04263/2020	Rejected	GAUTAM BUILDERS	Sec 60(5)	IB/272/PB/2019	SOMA SMANTARAI	Case Type is Wrong , page no. 53 is missing, pg no. 21,22,25,26,28-37 are not clear
710102060322020	Rejected	MACRO LEAFIN PVT LTD Vs. PRADEEP DOWNHOLE EQUIPMENTS PRIVATE LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	IB/589/pb/2019	Tarun Jain	PAGINATION IS NOT MENTIONED AFTER PG NO. 6 AND LAST 5 PAGES ARE ALSO WRONGLY ARRANGED
0710102/02826/2020	Rejected	M/S AADHYA ENGEERING SERVICES Vs. KARA N MOTORS PRIVATE LIMITED	Rule 11 of NCLT, 2016	381/2014	CHANDRA SHEKHAR YADAV	PAGE 18-20 ,39,43 NOT CLEAR
0710102/06797/2020	Rejected	GÜRÜANSH REALTECH PRIVATE LIMITED Vs. AARCIT Y BUILDERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	94/PB/2020	VENKET RAO	pagination
0710102/03138/2020	Rejected	CORPORATION BANK Vs. GULSHAN GABA	Sec 30	1481/PB/2018	NA	sign missed
0710102/02946/2020	Rejected		Rule 11 of NCLT, 2016	2581/2019	UTTAM DATT	PAGE NO 8-28,36,64,65,66 NOT CLEAR PAGE 70,72,73,74 HINDI
0710102/03134/2020	Rejected	KANHA BUILDERS Vs. ANIL MATTA	any other provision	995/2018	animesh Rastogi	INDEX BLURE, PG 5,5A,9 ,12 ,27,28,35,NOT CLER 41-63 PG MISSED,60,70,73-85 NOT CLEAR AND UPLOAD IN ONE FOLDER
0710102/06926/2020	Rejected	Rani Electrodes Ltd. Vs HEMA ENGINEERING INDUSTRIES LTD	IBC Under Sec 9		RAHUL AHUJA	objection - e stamp missing, page - 97,99,100,112,115,118,239-241,affidavit 9(3)b missing
	0710102/03487/2020 0710102/03623/2020 0710102/04263/2020 710102060322020 0710102/02826/2020 0710102/06797/2020 0710102/03138/2020 0710102/02946/2020 0710102/03134/2020	0710102/03487/2020 Rejected 0710102/03623/2020 Rejected 0710102/04263/2020 Rejected 710102060322020 Rejected 0710102/02826/2020 Rejected 0710102/06797/2020 Rejected 0710102/03138/2020 Rejected 0710102/03138/2020 Rejected 0710102/03134/2020 Rejected	0710102068482020 Rejected Vs. Three C Universal Developers Pvt Ltd Vs. Gulshan Homz Pvt Ltd Rajaraman Balachandran Vs. Delhi Baroda Road Carriers Private Limited 0710102/04263/2020 Rejected GAUTAM BUILDERS MACRO LEAFIN PVT LTD Vs. PRADEEP DOWNHOLE EQUIPMENTS PRIVATE LIMITED M/S AADHYA ENGERING 0710102/02826/2020 Rejected SERVICES Vs. KARA N MOTORS PRIVATE LIMITED GURUANSH REALTECH PRIVATE LIMITED CORPORATION 0710102/06797/2020 Rejected EliMITED CORPORATION BANK Vs. GULSHAN GABA JAKSON ENGINEERING Vs. U M GREEN LIGHTING PVT. LTD. KANHA BUILDERS Vs. ANIL MATTA 0710102/06926/2020 Rejected Rahi Electrodes Ltd. Vs. ANIL MATTA Rani Electrodes Ltd. Vs. HEMA ENGINEERING	0710102068482020 Rejected JAGDISH SINGH NAIN Vs. any other provisions- IBC 0710102/03487/2020 Rejected Three C Universal Developers Pvt Ltd Vs. Gulshan Homz Pvt Ltd section 7 0710102/03623/2020 Rejected Rajaraman Balachandran Vs. Delhi Baroda Road Carriers Private Limited Sec 60(5) 0710102/04263/2020 Rejected GAUTAM BUILDERS Sec 60(5) 710102060322020 Rejected DOWNHOLE EQUIPMENTS PRIVATE LIMITED M/S AADHYA ENGEERING SERVICES Vs. KARA N MOTORS PRIVATE LIMITED GURUANSH REALTECH PRIVATE LIMITED GURUANSH REALTECH PRIVATE LIMITED GURUANSH REALTECH PRIVATE LIMITED CORPORATION BANK Vs. GULSHAN GABA JAKSON ENGINEERING Vs. M GABA JAKSON ENGINEERING Vs. M GREEN LIGHTING PVT. LTD. Rule 11 of NCLT, 2016 0710102/02946/2020 Rejected BUILDERS Vs. ANIL MRIE II of NCLT, 2016 Rule 11 of NCLT, 2016 0710102/03134/2020 Rejected BUILDERS Vs. ANIL MATTA Rule 11 of NCLT, 2016 0710102/06926/2020 Rejected Rejected BUILDERS Vs. ANIL MATTA Rule 11 of NCLT, 2016 0710102/06926/2020 Rejected HEMA ENGINEERING Vs. ANIL MATTA BUILDERS Vs. ANIL MATTA	0710102068482020 Rejected JAGDISH SINGH NAIN vs. any other provisions- IBC (IB) NO.1359 /ND/2019 0710102/03487/2020 Rejected Three C Universal Developers Pvt Ltd Vs. Gulshan Homz Pvt Ltd Vs. Gulshan Homz Pvt Ltd Section 7 0710102/03623/2020 Rejected Rajarman Balachandran Vs. Delhi Baroda Road Carriers Private Limited Sec 60(5) IB/1665/PB/2018 0710102/04263/2020 Rejected GAUTAM BUILDERS Sec 60(5) IB/272/PB/2019 710102060322020 Rejected MACRO LEAFIN PVT LTD Vs. PRADEEP DOWNHOLE EQUIPMENTS PRIVATE LIMITED M/s AADHYA ENGEERING SERVICES Vs. KARA N MOTORS PRIVATE LIMITED GURUANSH REALTECH PRIVATE LIMITED GURUANSH REALTECH PRIVATE LIMITED US. AARCIT Y BUILDERS PRIVATE LIMITED Vs. AARCIT Y BUILDERS PRIVATE LIMITED CORPORATION BANK Vs. GULSHAN GABA JAKSON ENGINEERING Vs. UM GREEN LIGHTING PVT. LTD. Sec 30 1481/PB/2018 S81/2019 0710102/02946/2020 Rejected Rejected IGHTING Vs. UM GREEN LIGHTING PVT. LTD. Rulle 11 of NCLT, 2016 2581/2019 0710102/03134/2020 Rejected KANHA BUILDERS Vs. ANIL MATTA any other provision p95/2018 0710102/06926/2020 Rejected KANHA BUILDERS Vs. ANIL MATTA any other provision p95/2018	O710102/03487/2020 Rejected Developers Pvt Ltd Vs. Section 7 Section 7 Maya Gupta

144	710102/06957/2020	Rejected	INDIAN DUROBUILD PVT. LTD. Vs	Sec. 131(1)		ASHISH MIDDHA	Brief Synopsis / List Of Date & Events / Page Not Clear-85.94-95 / Proof Of Service
145	0710102/06985/2020	Rejected	Chandra Prakash Vs Clear Edge Infra LLP	Sec 66(1)	CP/IB/1248/PB/2018	Sanyam Saxena	Pages not clear-182/185
146	0710102/06057/2020	Rejected	ADVANCE SURFACTANTS INDIA LIMITED	Application under any other provisions- IBC	IB/922/PB/2018	K.G SOMANI- LIUQUIDATOR	PAGINATION NOT MENTIONED
147	0710102/06200/2020	Rejected	HIM STEEL PVT LTD VS ASHOK RAJA	Sec 43(1) r/w Sec 44 (1)	IB/494/ND/2019	HIMANSHU HARBOLA	DOCUMENTS NOT UPLOADED PROPERLY INDEX PAGINATION IS MISSING
148	0710102/06214/2020	Rejected	SUPER TENT HOUSE PRIVATE LTD Vs. REGISTRAR OF COMPANIES	Rule 11 of NCLT	APPEAL/203/ND/202 0	AKSHANSH SINGHAL	CASE TYPE IS WRONG
149	0710102/06217/2020	Rejected	SANJIV KUMAR ARORA Vs. CVIEW INNOVATIONS PVT. LTD	Application under any other provisions- IBC	IB/879/ND/2019	K K SINGH & KRISHNA MISHRA	CASE TYPE IS WRONG
150	0710102/06840/2020	Rejected	CHANDRA PRAKASH Vs. KAPIL DEV REHANI	66	IB/1248/PB/2018	Sanyam Saxena	CASE TYPE WRONG
151	0710102/02098/2020	Rejected	ROHIT SEHGAL Vs. BHAVINDER SINGH KHURANA	sec-33	cp/1525/nd/2019	nipun gautam	175 to 180 180 187 191 etc not
152	710102/06999/2020	Rejected	ARIVOICE TELENET PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Sec 252 (3),Sec 252 (3) - By Government Body		SIMRANJEET SINGH	Case Type Wrong / Pages Blur-85-97 After Pages all Blur
153	0710102/06996/2020	Rejected	Pawan Garg Vs PUMA REALTORS PRIVATE LIMITED	Sec 60(5	IB/934/PB/2018	Anurag Bhatt	Every pages not signature / Affidavit wrong formet
154	0710102/07001/2020	Rejected	VP SHARMA Vs	Rule 11 of NCLT	CA/CAA/12/ND/2020	VP SHARMA	Document not properly upload
155	0710102/06949/2020	Rejected	GRANITE GATE SOCIAL WELFARE SOCIETY Vs. M/S GRANITE GATE PROPERTIES PVT LTD	Sec 60(5)	1248/PB/2018	Nitin Mishra	AFFDAVIT
156	0710102015642020	Rejected	APADANA TECHNOLOGIES IMPORTS LIMITED Vs. DEPART MENT OF COMPANY AFFAIRS		CA/CAA/44/ND/2019	K K R DAS	Case Type Wrong
157	710102/07060/2020	Rejected	Registrar of Companies Vs M/S LOTUS REALCON LLP	Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear-211,215-216,219,220,235,264-269,271,438,505-506,515-516,619,621,622-623,

158	710102/07071/2020	Rejected	Registrar of Companies Vs M/S UTSAV SECURITIES PVT. LTD.	Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear-103,220-221,225- 226,230,245,274- 279,491,514,515,524,525,526,589,618 / No Pages Sign-554-558,562-616 / Pg Cut-605
159	0710102/06937/2020	Rejected	ANURAG RASTOGI Vs. CHARMS INDIA PVT. LTD.	IBC under Sec 7		RAHUL MALHOTRA	page 6, (list of dates & mp; amp; events missed) breif of synopsis missed page 28-31 cut, no record of default given
160	0710102/06959/2020	Rejected	M/S INDORE CFA SOLUTION Vs. NAVA HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9		AYUR JAIN	from-5 missing, Br missing page 16, 21-32, 43-45, 51, 52, 53, 54, 55, 56, 76, 94, not clear and page 20 translation etc page not clear
161	0710102/06062/2020	Rejected	HOTEL HORIZON PVT. LTD. Vs. KOMOREBI INDIA PRIVATE LIMITED	IBC Under Sec 9		Yash Tembe	-page:, 82, 84-86, 134, 182, 184-186 translate
162	0710102/06825/2020	Rejected	SHIVAM MEDIRATTA Vs. ASIAN HOTELS (NORTH) LTD	IBC Under Sec 9		YOGESH K. JAGIA	memo of parties missed and claim is less than 1 Cr
163	0710102/03621/2020	Rejected	PUNJAB NATIONAL BANK Vs. SSK TRADING PVT. LTD.	IBC under Sec 7		Sudhir kumar Singh	all pages are missing after page 29,document not upload properly
164	0710102/06591/2020	Rejected	RANGBARSHI PROJECTS PVT LTD Vs. VIPUL LTD	IBC under Sec 7		PSL ADVOCATES AND SOLICITORS	page:49-51, 57, 65, 76, etc page not clear and court fee and advocate welfare missed
165	0710102/06333/2020	Rejected	HIGH GROUND ENTERPRISE LIMITED Vs. IRS COMMUNICATIONS PRIVATE LIMITED	IBC Under Sec 9	10/06/2020	88511 67622	debt amount less than 1 cr
166	0710102/07003/2020	Rejected	NARESH BASIA Vs.	Section 94(1)	15/07/2020	9811334094	page:29-31, 38, 39, 42, 56, 57-64, 67, 68, 234, 235, 236-239, 264, 275-276, 280-281, 283, 285-289, 309, 310, 316-318, 320, 323, 373, 388-399, pages not clear and estamp paper missed
167	0710102/06847/2020	Rejected	PUNJAB NATIONAL BANK Vs. M/S. KARNAL AGRICULTURE INDUSTRIES LTD.	IBC under Sec 7	15/07/2020	9417640609	51,82, 84, 503, 512, 524, 541, 547, 548, 553, 556, 565, not clear page 588-594 wrong arrange page and record of default missed
168	0710102/07012/2020	Rejected	GAV Developers Pvt Ltd Vs Shubh Advisors Pvt Ltd	Rule 11 of NCLT			No Document Uploaded
169	0710102/01591/2020	Rejected	AGBRO FOODS & FMCG LIMITED Vs	Sec 252 (1)		Dhruv Mishra	Page no. 49,141,147 to 150, 178 Not Clear and page no. 74, 74 Wrong Arrange, Payment DD Expire

170	0710102/07223/2020	Rejected	Kuldeep Verma Liquidator of Hindustan Paper Corporation Ltd Vs Ministry of Corporate Affairs Registrar of Companies Bangalore	Rule 11 of NCLT, 2016	IB/418/ND/2018		Case Type Wrong
171	0710102/07193/2020	Rejected	Hem Singh Bharana Vs	Sec 60(5)	IB-1140/ND/2018	APOORV AGARWAL	page no. 232-325 not clear
172	0710102/07211/2020	Rejected	NEERAJ BHATIA Vs. M/s XECUTE HR SOLUTIONS PVT. LTD.	Application under any other provisions- IBC	IB/2460/ND/2019	Neeraj Nhatiya	Page No 8 Not Clear
173	710102/07151/2020	Rejected	Arable Builders Private Limited Vs DREAM PROCON PVT. LTD.	Sec 60(5)	IB/1771/ND/2018	Vijay Kaundal	Translate Pg-26,28,30,46 / Every Pages Not Signed
174	710102/07154/2020	Rejected	Chandra Prakash Vs Taurus Facility Management Services	Sec 66(1)	IB/1248/PB/2018	Sanyam Saxena	Missing Pg-248-250
175	710102/07143/2020	Rejected	De Nora India Limited Vs Mr. Kuldeep Verma Liquidator in the Liquidation Process of Hindustan Paper Corporation Limited	Sec 42	IB/418/ND/2018	AJAY BHARGAV	Page Not Clear- 153,171,183,226,236,239,243,254,
176	710102/07168/2020	Rejected	AAKASH SINGHAL Vs MEENU AGGARWAL PROMOTER DIRECTOR OF CD	19(2)	IB/1106/2018	NIL	Page Not Clear-37,43,44
177	710102/07165/2020	Rejected	AN Infracom Pvt Ltd Vs AN Infracon Pvt Ltd	Sec 60(5)	IB/45/PB/2018	RAJEEV KUMAR	Wrong Arrange-6-7 / Page Not Clear-54-56,57
178	710102/06523/2020	Rejected	Anil Kumar Sharma Vs Vijender Singh & Ors.	Sec 66(1)	IB/398/PB/2017	Prateek Kushwaha	Document Not Properly Uploaded
179	710102/06864/2020	Rejected	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED VS	Sec. 131(1)		Ramesh Chandra Mishra	MOA & AOA Not Clear / Not Properly Uploaded

180	0710102/07238/2020	Rejected	Promila Ahuja Vs Earth Buildprop Pvt Ltd	Sec 60(5)	CP/IB/1747/PB/2018	Sunil K Goel	Index not uploaded & not pagination
181	710102/07233/2020	Rejected	INDIAN OVERSEAS BANK Vs M/S PIXION MEDIA PVT. LTD.	Application under any other provisions- IBC	IB/438/PB/2018	Anil Kumar	Page Cut-70
182	0710102/07138/2020	Rejected	ANURAG AIR CONDITIONING PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3) - By Government Body	120/252/ND/2020		Case Type Wrong / Index Not Upload
183	0710102/07235/2020	Rejected	ARVIND GARG Vs. PUNJAB NATIONAAL BANK	Sec 60(5)	IB/302/2017		Pages not sign-4/7/49 to 79.83 to 87.95 to 124.129 to 130.134 to 141.185 to 195
184	0710102/06290/2020	Rejected	DEVENDRA KUMAR SHARMA Vs. JBB- EVEREST BUILDTECH PRIVATE LIMITED	Application under any other provisions- IBC	1006/ND/2019		Pg Numbering Not Mention
185	0710102/04341/2020	Rejected	SAMAK LANDSCAPE PRIVATE LIMITED Vs. ASHISH GUPTA	Application under any other provisions- IBC	1176/ND/2019		Index Missing Etc
186	0710102/03630/2020	Rejected	EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PRIVATE LIMITED Vs. STATE OF UTTAR PRADESH	Sec 60(5)			pagination not Done
187	0710102/03659/2020	Rejected	CANARA BANK Vs. MR. AASHISH GUPTA	Rule 11 of NCLT, 2016	1705/B/2018		Pg No 40,41 Not Clear Document And Index Not Match
188	0710102/06137/2020	Rejected	West Haryana Highways Projects Private Limited Vs	Sec 60(5)	IB/685/ND/2020		Case Type Wrong
189	0710102/03209/2020	Rejected	NORTHERN ARC CAPITAL LTD. Vs. FIVE CORE ELECTRONICE LTD	Application under any other provisions- IBC	1671/ND/2019		No Supporting Affidavit and E Stamp

190	0710102/03206/2020	Rejected	AASHISH GUPTA Vs. UNNATI FORTUNE HOLDINGS LIMITED	Sec 66(1)	1705/PB/2018		Document Not Properly Upload
191	0710102/03333/2020	Rejected	CHIRAG SHAH Vs. GRADES ENTERTAINMENTS PRIVATE LIMITED	Application under any other provisions- IBC	33/ND/2019		Page No. 352 to 354 & mp; amp; 356 to 360 not clear, 362, 363 Hindi
192	0710102/06442/2020	Rejected	OM PRAKASH VIJAY- LIQUIDATOR VS. FA NTASTIC BUILDCON PVT LTD	Sec 60(5)	37/PB/2018		Wrong Case Type
193	0710102/06439/2020	Rejected	MOBIINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGIST RAR OF COMPANIES		44/252/2020		SELECT WRONG SECTION AND PAYMENT
194	0710102/07207/2020	Rejected	ASHOK KUMAR JUNEJA Vs. K.K. BASSI	Application under any other provisions- IBC	(IB)- 630(PB)/2019	ashok kumar Juneja	Page No Sign 1 To 3
195	0710102/07228/2020	Rejected	CA MAHESH BANSAL Vs. SUBHASH CHAND GOEL AND OTHERS	Sec 66(1)	IB/1342/ND/2018	Subhash Chand Goel and Others	Translate page 79.not clear pages-161 to 225.227 to 229
196	0710102/07044/2020	Rejected	CHANCHAL DUA Vs		IB/659/PB/2016	ABHISHEK Anand	Case Type Wrong
197	0710102/03114/2020	Rejected	M/S ANJUSHREE ENTERPRISES Vs. M/ S C VIEW INNOVATIONS PVT. LTD	Application under any other provisions- IBC	(IB)-879(ND)/2019	Krishna Kumar Mishra	Application Sign Missed & True Copy Signature Missed
198	0710102/03614/2020	Rejected	BEST AGOLIFE LIMITED Vs.	Rule 11 of NCLT	CP(CAA)149/PB/2018	Afnaan Siddiqui	Pagination Not Done & Main Index
199	0710102/03606/2020	Rejected	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	Application under any other provisions	TP/09/PB/2020	Aneesha Dutt	AFFIDAVIT MISSED & VAKALATANAM
200	710102/07191/2020	Rejected	PRINCIPAL INFOTECH LIMITED VS PRINCIPAL INSYS PRIVATE LIMITED	Sec. 230-232, Sec 234	1st Motion	Prerna Arora	List Of Date & Events / Page Not Clear-148- 201,221,224-232,235-265,274,287-292,309,315- 320,336,337,350,354,356,434,447,452,454,457,4 60-462,465,474,498- 503,511,523,524,534,535,536,590,598,620,638,6 39 / Wrong Arrange-687-691

201	710102/07221/2020	Rejected	Jatinder Singh Vs The Registrar of Companies NCT of Delhi & Haryana	Sec 252 (1)		SOURABH GUPTA CS	Missing-27 / Translate-103-112
202	710102/07213/2020	Rejected	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED VS	Sec. 131(1)		Ramesh Chandra Mishra	Page Not Clear-22-42 / Proof Of Service / Memo Of Parties
203	710102/07239/2020	Rejected	BLUELEMON TECHNOLOGIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)		HEMANT KUMAR	Case Type Wrong / Not Properly Document Arrange / Income Tax Service
204	710102/07294/2020	Rejected	Quickcalls Pvt. Ltd. Vs	Sub-section (I) of section 230	1st Motion	Vikrant Rohilla	Missing-51,322 / Page Not Clear- 208,217,243,260,323,433,434,436,438,439,440,4 43,444,445,448,449,450,451,453,454,455,456,45 7,458,459,461,462,464,465 / Page Cut-483,497
205	0710102/07254/2020	Rejected	M/S BRAND REALTY SERVICES LTD. Vs M/S SIR JOHN BAKERIES INDIA PVT. LTD	Rule 11 of NCLT, 2016	IB /IB/1677/ND/2019	pankaj agarwal	Index (Applicant not signature).pages not sign 1 to 4/9.Prayer (Applicant not signature)
206	0710102/07288/2020	Rejected	Mohd Nazim Khan Vs State Bank of India	Section 74	CP /IB/ 2122/ND/2019	MOHD. NAZIM KHAN	Translated pages 29/31/33/37/39/41/45/47/49/51/53/55/57/59/61. Unsign pages-89 to127,129 & 130
207	0710102/07175/2020	Rejected	ajit kumar Vs	Rule 11 of NCLT, 2016	IB-938/PB/2018	NA	Document Not Upload Properly
208	0710102/07269/2020	Rejected	Rajiv Khanna Vs Earth Buildprop Pvt Ltd	Sec 60(5)	CP/IB/I747/PB/2018	Sunil K Goel	Page not clear 120
209	0710102/07307/2020	Rejected	Ajay Kumar Aggarwal Vs Deputy Commissioner of Income Tax	Sec 60(5)	CP/IB/447/ND/2018	KANISHK KHETAN	Page not clear.132/134/137/138/163/165/168.Translate pages-135/141/ to 144/165/166/172 to 175
210	0710102/07311/2020	Rejected	RAMJAN KHAN VS INDIGLOBAL TRADELINKS PRIVATE LIMITED	Application under any other provisions- IBC	IB-1270/ND/2019	Sanjay kohli	Every pages signature.suporting Affidavit
211	710102/07188/2020	Rejected	COMMISSIONER Vs ASHWANI KUMAR GUPTA	Sec 60(5)	IB/343/ND/2017	MADAN LAL GARG	Index Not Mention / File Not Properly
212	710102/06715/2020	Rejected	K.K GOLYAN Vs. NULON INDIA	Sec. 241(1)		RANJANA ROY GAWAI	Wrong Index

213	710102/10147/2019	Rejected	ALANKAR CHEMICALS PRIVATE LIMITED Vs. MD. NAZIM KHAN LIQUIDATOR	Sec. 230-232 - Second Motion	CA/CAA/13/ND/2019	ANIL SINGH	Case Type Wrong / Document Not Properly
214	0710102/07076/2020	Rejected	USHA BRECO LIMITED Vs. ANIL KUMAR LADHA	Caveat Application	Caveat Application	RAKESH WADHWA	Case Type Wrong
215	0710102/07121/2020	Rejected	RAHUL KUSHWAHA Vs. DBM RETAIL PVT. LTD.	Application under any other provisions	Nil	Jaskaran Singh	Document Not Properly
216	0710102/07231/2020	Rejected	MR. DHRUV RANJAN VERMA & ORS. Vs. M/S THREE C SHELTERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	IB/2988/ND/2019	ASMITA CHUUDHARY	Case Type Wrong / Pages Not Clear- 136,277,278,341,352,416,444,445,450,451,454- 456,457,458,473,505,506,520,521,522,523,524,5 40,544,548,573,586,587,588,589,590,591,592,59 3,594,595,599 etc
217	710102/07264/2020	Rejected	Ramit Rastogi - Liquidator Vs GTHS Retails Private Limited	Application under any other provisions- IBC	IB/210/ND/2017	MANSUMYER SINGH	Case Type Wrong / Every Pages Not Sign
218	710102/07296/2020	Rejected	Emerald Lands India Pvt. Ltd Vs	Sec 12(2)	IB/1466/ND/2019	SAVAR MAHAJAN	Annexure Every Pages Signature
219	0710102/07127/2020	Rejected	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED	IBC Under Sec 9		VIBHA V MISHRA	index missed memo of parties missed list dates & event , breif of synopsis missed page 92-95, 110, 113-130, 145, 152, 153, 208 not clear page 197 client sign missed , compliance affidavit missed 9(3)b etc page not clear
220	0710102/07155/2020	Rejected	LEIGHTON INDIA CONTRACTORS PVT LTD Vs. SHIPRA LEASING PVT LTD	IBC Under Sec 9		MANISH KUMAR SRIVASTAVA	page:73 not clear
221	0710102/03410/2020	Rejected	SMX FARMA LIMITED Vs. MEDI XPERT INDIA LTD.	IBC Under Sec 9		Atul Sahi	claim less then 1 Cr
222	0710102/06326/2020	Rejected	HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD.	IBC Under Sec 9		Shantanu Derhgawen	page:27, 52, 60, 62, 64, 66, 67, 68, 69, 72, 74, 75-93 etc page not clear

223	0710102/06329/2020	Rejected	HIGH GROUND ENTERPRISE LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED	IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear
224	0710102/06337/2020	Rejected	HIGH GROUND ENTERPRISE LIMITED Vs. HYDERABAD TRADE EXPOCENTRE PRIVATE LIMITED	IBC Under Sec 9		Shantanu Derhgawen	page:27 not clear
225	0710102/06531/2020	Rejected	OLYMPIA ELECTRONICS PRIVATE LIMITED Vs. DAKSHIN HARYANA BIJLI VITRAN NIGAM LTD (DHBVN)	IBC Section 59		Soma Samantarai	uncompleted document , final report, 2 year balance sheet , ibbi report, master data , challance, BR, Special BR etc document missing
226	0710102/07199/2020	Rejected	LEIGHTON INDIA CONTRACTORS PVT. LTD Vs. VIPUL LIMITED	IBC Under Sec 9		RAHULGUPTA	page:311, 313-317, 319, 325, 353, 361, 368, 369, 376-378, 384, 385, 399-400, 413, 414, 433-434, etc page not clear
227	0710102/06624/2020	Rejected	TIGER LOGISTICS INDIA LTD. Vs. JAGUAR OVERSEAS LIMITED	IBC Under Sec 9		Kshitij Mudgal	amount less then 1Cr
228	0710102/06056/2020	Rejected	BAGRECHA ENTERPRISES LIMITED Vs. UNITECH ADVISORS (INDIA) PRIVATE LIMITED	IBC under Sec 7		sachdev & associates	claim Less then 1 cR
229	0710102/03520/2020	Rejected	MR. RAMESH AGGARWAL Vs. M/S. RG RESIDENCY PRIVATE LTD.	IBC under Sec 7		rishab Garg	single home buyer buy-backn& pages not clear
230	0710102/03607/2020	Rejected	DR. NEEL SAINI Vs. M/S PARSVNATH DEVELOPERS LIMITED	IBC under Sec 7		Ashwani Kumar Gupta	all pages are not clear, Upload clear copy
231	0710102/07295/2020	Rejected	ANKITA MITHAL Vs. CHD DEVELOPERS	Sec. 73(4)	Fresh	Aneesh Mittal	Docs Not Upload

232	0710102/07332/2020	Rejected	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	Rule 11 of NCLT	81/nd/2020	PRASHANT MEHTA	No Sign in Application & Page No. 16 to 18 Hindi True Copy Singn
233	0710102/07310/2020	Rejected	SUKRITI INFRASTRUCTURE PRIVATE LIMITED Vs. REGIST RAR OF COMPANIES	Sec 252 (3) - By Government Body		CHANDRADIP BHARTI	SECTION WRONG DOC PROPER NOT UPLOAD
234	0710102/07339/2020	Rejected	PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORTS) Vs. GIAN CHAND NARANG	Sec 42	706/2018	K. ENATOLI SEMA	No Sign in Application & No True Copy and Page No 63 not Clear
235	0710102/03618/2020	Rejected	TODAY HOMES NOIDA PRIVATE LIMITED Vs. SSK TRADING PVT. LTD.	Sec 60(5)	923/2018	Apoorv Agarwal	No Sign In Application and All pages are repeated and Documents not properly Uploaded
236	0710102/03591/2020	Rejected	TODAY HOMES NOIDA PRIVATE LIMITED Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	Sec 30	923/2018	APOORV AGARWAL	No proof of Service, no sign in application, Page 48,49 repeated, Page 166/168 not Clear and Documents not Uploaded in Sequence
237	0710102/07320/2020	Rejected	ORIENTAL BANK OF COMMERCE Vs. M/S SHEKHAR RESORTS LTD. & ORS.	Sec 60(5)	22/2018	PRANAV VERMA	PAGE 24,2934,35,36,39,42,43,44,46-49 NOT CLEAR PAGE
238	0710102/07321/2020	Rejected	Sharma Kalypso Pvt ltd Vs	Application under any other provisions- IBC	IB-1887/ND/2019	NA	pagination missing
239	0710102/07341/2020	Rejected	RAJESH JANGRA VS DY. CHEIF ENGINEER (CONSTRUCTION-II)	Sec 60(5)	IB-248/ND/2019	Nil	P- 36 Hindi, P- 92, 195, 197, 255 Not Clear
240	0710102/06038/2020	Rejected	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED	Sec 241 (2)		Nil	Incomplete Document
241	0710102/03604/2020	Rejected	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED	Sec 241 (2)		Nil	DOCUMENT NOT COMPLETE

242	710102/06361/2020	Rejected	UNIQUE ALANKAR JEWELLERS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES (NCT OF DELHI & HARYANA)	Sec 252 (3)		ARJUNN KUMAR TYAGI	Case Type Wrong / Income Tax Service / Petition Not Signed
243	710102/07277/2020	Rejected	AHMEDABAD VADODARA EXPRESSWAY COMPANY LTD. Vs	Sec. 271-273		JALAJ SRIVASTAVA	Wrong Section Choose
244	710102073372020	Rejected	GIAN CHAND NARANG	Application under any other provisions- IBC	IB/706(PB)/2018	ABHISHEK Anand	PAGE 17 NOT CLEAR AND PAGE 18 TO 20,25 IN HINDI
245	710102072682020	Rejected	santosh sharma Vs. DASH EXPORT PVT LTD	Application under any other provisions- IBC	IB-1388(ND)/2018	SANTOSH SHARMA	PAGE 77 AND 78 NOT CLEAR
246	710102070392020	REJECTED	AKASH SINGHAL	Application under any other provisions- IBC	IB-846/ND/2018	AKASH SINGHAL	DOCUMENT INCOMPLETE
247	0710102/07354/2020	REJECTED	VIVEK PARTI Vs CAPRI GLOBAL PVT. LTD.	Application under any other provisions- IBC	CP/IB/1023/ND/2018	Lakshay Sawhney	Translated page-41/43/45/47/49
248	0710102/07358/2020	REJECTED	DEVENDRA KUMAR SHARMA VS JBB- EVEREST BUILDTECH PRIVATE LIMITED	Application under any other provisions- IBC	CP/IB/1006/ND/2019	Anil Kumar	Pages not clear-39 & 40
249	0710102/07359/2020	REJECTED	NARENDER KUMAR SHARMA Vs Chief Environment Officer Circle - 1 U.P. Pollution Control Board	Sec 60(5)	CP/IB/1397 /PB/ 2019	Shubho Jana	Translated pages-34/35/42 / Index (Appllicant not signature)unsign pages 1/36
250	0710102/07353/2020	REJECTED	VIVEK PARTI Vs ASHOK MAHINDRU & ORS.	Sec 66(1)	CP/IB/1023/ND/2018	Lakshay Sawhney	Pages not clear-40/43/45/47/92/299/301/360 to 362/370/514/515/525/533/541/543/545/548/549/550/554/559/560/565/568/560/575/581 to 588/591/593/595/604.Translated page-94/96/279/281
251	0710102/07390/2020	REJECTED	Sanjay Gupta Vs Anil Mithas	Sec 43(1) r/w Sec 44 (1)	CP/45/PB/2018	KANISHK KHETAN	Pages not clear- 189/191/193/195/204/209/211/212/214/215/216 /219/224 to 228/230/232/234/236/240 to 248/251 to 255/270 to 280

252	710102/07352/2020	REJECTED	ANNAY REALTORS PRIVATE LIMITED Vs Dream Towers Private Limited	Sec. 241(1)		Prashant Jain	Translate-102-111,133-146,
253	710102/07370/2020	REJECTED	MARYADA PROJECTS & DEVELOPERS PRIVATE LIMITED Vs REGISTRAR OF COMPANIESNCT OF DELHI & HARYAN	Sec. 252 (1)		VIKAS KUMAR VERMA	List Of Date & Events / Page Cut-87,100,116 / Income Tax Service / STK-7
254	710102/07366/2020	REJECTED	Harjeet Singh Chadha Vs Chadha Motor Transport Company Private Limited	Sec. 241(1)		Nahush Jain	Page Not Clear-109-110,156,264-266,295- 297,311-316,326,336,338-340,376,377-379,381, After Not Page Numbering-381 / Translate-127- 131,135,136 / Missing-329-330,371 / 354-After Wrong Arrange Pages / 4 Respondent (Proof Of Service Missing)
255	710102/07349/2020	REJECTED	MEHTA SYNTHETIC PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 252 (3)		NOOR MOHAMMAD	Case Type Wrong / Income Tax Service DCIT Cell / 53,72,80,88,104,116,117,120,137, / After- 140 Not Arrange Sequence / Translate-141-171 & No Page Numbering / Vakalatnama
256	710102/07371/2020	REJECTED	DAVENDRA KUMAR Vs Deltos Infra Private Limited	Sec. 213,Sec. 241(1),Sec. 242(4)		Aaryan sharma	Petition Every Pages Sign / Wrong Arrange-64,88, / Annuxure Every Pages Sign / Pgae Not Clear-106,113- 115,116,119,120,125,126,133,135- 137,160,179,188,197,199,200,201,205,206,297,3 01-304,307-320,322- 324,429,430,431,432,433,435,436,437,438,439,4 40,441,445,446,451,452,462,463,486,506,520,52 3,525,562,563,908,910,911,974,1021,1026, / Blank Pg-161 / Translate-327 / Page Cut- 344,350,356,387,688,689,698,699,701,703,704,7 06,707-720,732,735,774-776,794,813, / Missing- 400,777,865,866 / 3 Respondent Service Missing
257	710102/07357/2020	REJECTED	ASHA KIRAN NETWORK PRIVATE LIMITED Vs	Sub-section (I) of section 230	1st Motion	Neeraj Arora	Index Wrong Arrange / Pages Not Clear- 203,207,222 / Pages Cut- 248,254,258,262,266,268,312,334,336,338 / 705- After Not Pagination
258	710102/07299/2020	REJECTED	SURAJKIRAN SOLAR TECHNOLOGIES P. Ltd Vs ROC Registar of Companies New Delhi	Sec. 441		Shashwat Bajpai	No Pagination / Every Pages Not Signature / ROC Service

259	710102/07328/2020	REJECTED	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs ARYAVIR BUILDCON PVT. LTD.	Rule 11 of NCLT, 2016	IB/581/ND/2020	Nitin Dahiya	Case Type Wrong
260	710102072652020	REJECTED	Jalesh Kumar Grover Vs. Anil Nanda	Sec 25(j)	IB-55/ND/2018	ABHISHEK Anand	PAGE 278-281 NOT CLEAR PG-290-293 FONT SMALL,PG-391 NOT CLEAR PG-401,404 REPEATED,PG-405,457,468,473 BLUR,PG- 452,454 CUT,SERVICE TO ALL RESPONDENT
261	0710102064702020/3	REJECTED	Arunav Pankaj	ADDITIONAL DOCUMENT	IB-1367/PB/2019	PULKIT DEORA	page-11,12,16,23,24,28,30,31,59-61,89-94 not clear and after page 40 double page numbering,PG-113-115,135-144,174-179,207- 209,231,232 NOT CLEAR
262	0710102/07384/2020	REJECTED	Ahluwalia Contracts (India) Limited Vs Gian Chand Narang	Sec 42	CA No. not mention	SHASHANK GARG	Unsign pages-1,3 to 9,11,13 to 15,58,129,130,133 /Case type wrong
263	710102/07382/2020	REJECTED	Blackie & sons calcutta & Ors Vs Blackie & Son (Calcutta) Pvt Ltd	Sec 252 (1) - By Government Body	CA/CAA/12/ND/2020	VP. Sharma	Application Every Pages Sign / & Wrong Section
264	710102073672020	REJECTED	Capri Global Capital Limited Vs. ADVANCE HOME & PERSONAL CARE LIMITED	Sec 60(5)	IB/1023/ND/2018	Maya Gupta	PAGE NOT CLEAR 33 35-46 79-82
265	710102073762020	REJECTED	vikram tuli Vs. one group (consortium)	Sec 60(5)	ib/923/pb/2018	AKANKSHA SHARMA	165,173-176 181-182 245-216 not clear page
266	710102064702020/4	REJECTED	Arunav Pankaj	Sec 60(5)	ib/1367/pb/2019 & ia/2334/of/2020	pulkita deora	91-94 135-144 174-179 207-209 231 not clear (small font)
267	710102074242020	REJECTED	Devesh Dubey and Anubha Upadhyay	Rule 11 of NCLT, 2016	IB/2466/ND/2019	RAHUL ADLKHA	PROOF SERVICE MISSED
268	710102074142020	REJECTED	Aditya Marine Limited & Ors. Vs. ADITYA MARINE LIMITED	Application under any other provisions- IBC	CP/3569/2019 83/2019	ANUSHREE KAPADIA	SECTION WRONG CASE TYPE WRONG PROOF SERVICE MISSED
269	0710102/07161/2020	REJECTED	Vijay Kumar Vs	Application under any other provisions	IB-1748/PB/2019	Nishi Chaudhary	Case type Wrong
270	0710102/07409/2020	REJECTED	Amrita Gujral Vs Hyperhire India Private Limited	Sec. 242(4)	CP/38/241- 242/PB/2020	ANUJ JHAWAR	Unsign Pages-1,14 to 17
271	0710102/07413/2020	REJECTED	ADVANCE SURFACTANTS INDIA LIMITED Vs	Application under any other provisions- IBC	CP/IB/ 922 /PB/2018	K.G. Somani - L	Unsign pages-3 to 7,74,75,Pages not clear-37 to 42

272	0710102/07412/2020	REJECTED	Deepika Bhugra Prasad Vs Shikhar Chandra Jain & Ors.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	CP/IB/867/PB/2019	NIPUN GAUTAM	Pages not clear-47,108,295
273	0710102/07418/2020	REJECTED	SUNIL HANDA AND ORS Vs TODAY HOMES NOIDA PVT LTD	Sec 60(5)	C.P. NO. 923 OF 2018	Vaibhav Singh	Unsign Pages-1,3 to 6,9 to 62,
274	0710102/07439/2020	REJECTED	Bhai Ajinder Singh Vs Karvy Digikonnect Ltd	Application under any other provisions- IBC	CP/IB/ 1876 / 2019	NISHANT DATTA	Usign Pages-7,8./Page not clear-12,14
275	0710102/07430/2020	REJECTED	NISHANT GAURAV GUPTA Vs	Sec. 45 (1)	CP/IB/818/PB/2018	Nishi Chaudhary	Pages not clear-51 to 99,101 to 110,134 to 139,144 to 148
276	0710102/07421/2020	REJECTED	Hitesh Bhardwaj Vs Delhi Apartments Pvt. Ltd.	Application under any other provisions	CP/70/2020	Atul Singh	Memo of party/Unsign pages-1,3 to 21,23,Translate page-59
277	0710102/07457/2020	REJECTED	Shravan Kumar Vishnoi (Resolution Professional) M/s. RS Ingot and Billet Private Limited Vs CENTRAL BANK OF INDIA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	CP/IB/274/PB/2019	VINOD KR CHAURASIA	Unsign pages-1,2,4,6 to 18,20,22
278	0710102/07449/2020	REJECTED	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD	Rule 11 of NCLT	CP/401/ND/2017	Nidhi Mohan Parashar	Unsign pages-3 to 10
279	0710102/07423/2020	REJECTED	Vivek Mudgil Vs M/s Eninov Systems Pvt. Ltd.	Sec 425	CP/83/241/ND/2019	Deeptakirti Verma	Pages not clear-29,30,32,33,46,60,
280	0710102/07432/2020	REJECTED	SH. ANIL KHEATERPAL Vs M/S INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	IB-569{ND/2018	Ashish Aggarwal	Pages not clear-35,79,80 to 89,93 to 142,145 to 148,168,207 to 213,225,261
281	0710102/07486/2020	REJECTED	Ms. Anu Vs Mr. Ram Pal Bhardwaj	Sec 60(5)	CP/IB/1481/PB/2019	Vishal Ganda	Unsign pages-1,3 to 10/Translate pages-48,50,55,52,104,106,108,111,240 to 243,254 to 260,268 to 280,282,283,285,287,295,300 to 311,314 to 322,331/Pages not clear-53,54,56 to 92,95,98,99 to 103.113 to 127,153 to 200,228 to 234,244,264,284,296,323,332
282	710102074012020	REJECTED	GLOW INFOCOM PVT. LTD. Vs. AKASH KHILWANI	Rule 11 of NCLT	CP-305/241- 242/PB/2018	YOGESH KUMAR JAGIA	PAGE-38,68,69 NOT CLEAR & 4 Affidavit Missing

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283	710102073802020	REJECTED	Kamal Dewan Vs. Registrar of Companies	Rule 11 of NCLT		Ajay Singh	MAIN CASE NUNBER MISSING,WRONG CASE TYPE,TRUE COPY STAMP
284	710102073832020	REJECTED	RAJEEV LOCHAN	Application under any other provisions- IBC	IB-1125/ND/2019	RAJEEV LOCHAN	PAGE-16 CUT,TRUE COPY STAMP MISSED
285	710102073742020	REJECTED	ACCULINE POWER CONTROLS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	CP-56/252/ND/2018	VISHAL GUPTA	wrong section,affidavit missed,
286	710102064922020	REJECTED	Rakesh Kumar Jain	Sec 60(5)	(IB)-917(ND) / 2O19	MOHIT NANDWANI	AFTER PAGE NUMBER 23 PAGE NUMBERING WRONG TRUE COPY STAMP MISSED
287	710102/07428/2020	REJECTED	SHRI ISHWAR CHAND JINDAL VS MAGNUM STEEL AND POWER LIMITED	Rule 11 of NCLT	NIL	MANOJ KUMAR GARG	Case Type Change / Proof Of Service / Main Case Number Missing
288	710102/07437/2020	REJECTED	WORLD WINDOW RENEWABLE ENERGY LIMITED Vs Registrar of Companies NCT of Delhi and Haryana	Sec 252 (3)		Rohit	STK-7 Missing
289	710102/07448/2020	REJECTED	DEVBHUMI INFRASTRUCTURE LIMITED Vs Registrar of Companies NCT of Delhi and Haryana	Sec 252 (3)		Rohit	STK-7 Missing
290	0710102/07504/2020	REJECTED	RAJENDRA KUMAR GOEL Vs. REGISTRA R OF COMPANIES DELHI & HARYANA	Application under any other provisions	NA	DUSHYANT KUMAR	MAIN CASE NUMBER NOT MENTION AND APPLICATION NOT SIGN
291	0710102/06251/2020	REJECTED	AGRAWAL SCAFFOLDING INDIA PRIVATE LIMITED Vs.	Sec 252 (3)	866/252/2019	Surender Singh	Sign on application missed and advance service to income tax
292	0710102/07447/2020	REJECTED	LOOKS SALON PRIVATE LIMITED Vs. RAKESH KUMAR JAIN	Sec 60(5)		VIDEH VAISH	Document not uploaded properly (two diferent applications uploaded in one matter)

293	0710102/07498/2020	REJECTED	BHAWANI SHANKAR Vs. THREE C PROJECTS PVT LTD	Application under any other provisions- IBC		Sunil Sharma	CASE TYPE WRONG PROOF SERVICE MISSED
294	0710102/07520/2020	REJECTED	Straight Edge Contracts Pvt. Ltd. Vs Three C Shelters Pvt. Ltd.	Rule 11 of NCLT, 2016	(IB) NO.272 (ND) OF 2019	Aviral Kapoor	signature missing IN application & true copy & Signature Missing
295	0710102/07497/2020	REJECTED	M/s SETH THAKURDAS KHINVRAJ RATHI Vs M/s CALS REFINERIES LIMITED	Sec 54(1)	CP/IB/447/ND/2017	Abhishek Anand	Pages not clear-24,53
296	710102/06738/2020	REJECTED	SURDEEP MINERALS & MINING PRIVATE LIMITED Vs REGISTRAR OF ICOMPANIES	Sec 252 (1)		SHARAD RAJWANSHI	Case Type Wrong / Missing-208
297	710102/07343/2020	REJECTED	Ankur Properties Pvt Ltd Vs Registrar of Companies NCT Delhi & Haryana	Sec 252 (1)		Rahul Shukla	ROC & Income Tax Service / Master Data / Pages Not Signature-25-60 / Wrong Section Mention In Index
298	710102/07362/2020	REJECTED	rose india technologies pvt ltd Vs registrar of companies new delhi	Sec 252 (3) - By Government Body		deepti grover khanna	Index Wrong / No Pagination / All Pages Cut / 56-After No Pagination
299	710102/06960/2020	REJECTED	Bharti Airtel Limited Vs	Sec. 230-232 - Second Motion		Tanmay Sharma	Case Type Wrong / Wrong Document
300	710102/06990/2020	REJECTED	SOMORO INNOVATIONS PRIVATE LIMITED Vs Registrar of Companies	Sec 252 (1)		NIKSHUBHA SETHI	Case Type Wrong / Page Not Clear51,75,79-80,85,88,90,92,95,10 1,102,104,127,128,1 29,135,177- 178,208,224,226,227 ,230,234,235,238 / STK-7 / Total File Blur
301	0710102/07598/2020	rejected	JAZZ ELECTRONICS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)		RAJIV DEWAN	Document Not Upload
302	0710102/07582/2020	rejected	LORDS ABN LIMITED VS REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (1) - By Government Body		RASHMI JAIN	income Tax Service Missing &brief synopsis , lit of date and events not mention in index , page Not Clear 18,27 ,28,37,43,44,45,47,50& Fees Not PAID and wrong sectIon Selected &the STK-7 list Has name not highlighted

303	0710102/07584/2020	rejected	JHARIPANI ESTATES PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (1) - By Government Body		RASHMI JAIN	Income Tax Service missing &brief synopsis , lit of date and events not mention in index , page Not Clear 16& Fees Not PAID and wrong section Selected &the STK-7 list Has name not highlighted
304	0710102/07587/2020	rejected	HATBUSHA FRAGRANCE PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (1)		RASHMI JAIN	Income tax service missing & Brief Synopsis and list Of Date and events not Mention IN index Page Not Clear 19 ,24,37&the STK-7 list Has name not highlighted
305	0710102/07585/2020	rejected	SPIKE ORGANICS PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (1) - By Government Body		RASHMI JAIN	incomes tax SERVICE MISSING AND fees not paid selected Wrong Section & Brief Synopsis and list Of Date and events not Mention IN index Page Not Clear 16,22,23,24,26,29,30,32,33,34,35,36,37 the STK-7 list Has name not highlighted
306	0710102/07588/2020	rejected	SANJAY SINGH & ANR. Vs. VIPUL LIMITED	Rule 11 of NCLT, 2016	IB/2507/ND/2019	Nithin Chandran	page Not Clear 26,35 /& Case Type Wrong & Proof Service Missing R-2 TO R-7
307	0710102/07556/2020	rejected	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED VS PRINCIPAL CHIEF COMMISSIONER OF INCOME-TAX DELHI	Sec 252 (1) - By Government Body		Depaish Tangoriya	Income Tax Service & Page Not Clear 50,54,55&60,75,77,98,109& Master Data & Fees Not Paid & Wrong Section choose
308	0710102/07559/2020	rejected	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies	Sec 252 (1)		Depaish Tangoriya	Income Tax Service & Page Not Clear 50,54,55&60,75,77,98,109& Master Data
309	0710102/07539/2020	rejected	ICICI BANK LIMITED Vs ESSAR POWER MP LIMITED	Sec 60(5)	Diary No. 0710102/ 03620/ 2020 Main Case Diary No	MISHA	Case Type Wrong & Main Case No Missing
310	0710102/07456/2020	rejected	Shravan Kumar Vishnoi (Resolution Professional) M/s. Abhinav Steels And Power Limited IP Registration No.IBBI/IPA-002/IP- N00040/2016- 2017/10079 Vs CENTRAL BANK OF	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	IB/275/2019	VINOD KUMAR CHAURASIA	Case Type Wrong& Sign Missing In Application

311	0710102/07429/2020	rejected	Daya Prakash Vs Asian Films Tv Pvt. Ltd.	Sec. 213,Sec. 241(1)		Chambers of Jaitley and Bakhshi	Page Not Clear- 85,88,89-93
312	0710102/07473/2020	rejected	Richa Gupta Vs M/s Hotel Zodiac Private Limited	Sec. 241(1)		ranjana Roy	Translate-425 / Page Not Clear- 432m456,457,458m459,460,463,465,467,509,51 1,514,516,518 / Missing-453 / Advance Service
313	0710102/07506/2020	rejected	Habitat Royale Land Investments Pvt Ltd Vs	Sec. 230-232 - Second Motion	CA/CAA/24/PB/20202	Rajeev K Goel	ACCOUNTING TREATMENT CERTIFICATE
314	0710102/07543/2020	rejected	Taminder Kaur Dhupia Vs Parsavnath development ltd	Sec 425		SONAL ANAND	Case Type Wrong / Application Every Pages Sign / Brief Synopsis / List Of Date & Events / MOA / AOA / Annexure Every Pages Sign
315	0710102/07295/2020	rejected	ANKITA MITHAL Vs. CHD DEVELOPERS	Sec. 73(4)		Aneesh Mittal	Documents not uploaded Properly and Form 11 missed and Page 9 missed
316	0710102/07442/2020	rejected	GURMEET SINGH Vs REGISTRAR OF COMPANIES	Sec 252 (3)		PRINCE MOHAN SINHA	Articles Of Association Not Clear / Missing-140 / Income Tax Service
317	0710102/07440/2020	rejected	OVERSEAS CORPORATE & FINSER LIMITED Vs Registrar of Companies NCT of Delhi and Haryana	Sec 252 (3)		Rohit	Advocate Detail Missing In Index
318	0710102/07468/2020	rejected	T.P.S BUILDCON LIMITED Vs Registrar of Companies NCT of Delhi and Haryana	Sec 252 (3)		Rohit	Advocate Detail Missing In Ikndex
319	0710102/07536/2020	rejected	SPYSR SERVICES PRIVATE LIMITED Vs Registrar of Companies	Sec 252 (3)		Shivam Garg	Case Type Wrong / Memo Of Parties Applicant Sign /Petition Applicant No Signature / Page Not Clear-76-77 / Blur Page-81 / Missing Page-108- 112 / Income Tax Serice DCIT Cell
320	0710102/07516/2020	rejected	NOIDA PAINTS AND HARDWARE PRIVATE LIMITED Vs Registrar of Companies Delhi & Haryana	Sec 252 (3)		ABHAY BANSAL	Case Type Wrong / Index Advocate Detail / Blur Pg-56,99 / Page Not Clear- 67,78,82,83,86,89,91,93,94,98,101,106,109,110, 111,115,118-123,124 / Prayer Applicant Signature Missing / Master Data Missing / Income Tax Service
321	0710102/07527/2020	rejected	DEEPA AUTO INDUSTRIES PRIVATE LIMITED Vs Registrar of Companies	Sec 252 (3)		Mohit Mehra	Case Type Change / List Of Date & Events / Page Not Clear-158-163

322	0710102/07560/2020	rejected	KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies	Sec 252 (1)			Income Tax Service DCIT Cell / Page Not Clear- 55,57,59,60,75- 77,79,84,85,89,91,93,98,103,104,105,106,108,10 9,
323	0710102/07551/2020(R)	rejected	Beena Gupta Vs TULSIANI CONSTRICTIONS AND DEVELOPERES PRIVATE LIMITED	Rule 11 of NCLT, 2016		Arpit Srivastava	Case Type Wrong & Sign Missing In Application & true Copy Siganture
324	0710102/07481/2020	rejected	MONK MEDISOLUTIONS PRIVATE LIMITED Vs	Sec 252 (1)	COMPANY APPEAL NO224/252/ND/202 0	Swarnika Agarwal	Wrong Section & Document Not Properly Upload
325	0710102/07603/2020	rejected	Rajani Cotton Private limited Vs Registrar of Companies NCT of Delhi and Haryana	Sec 252 (3)		OM Saran Gupta	No Sign In Petition, TC on Annexurre and P. No 177 Cut
326	0710102/07488/2020	rejected	Santosh Kumari W/o Ram Lal Khurana Vs UNITECH. Ltd	Sec. 73(4)		Sandeep Mishra	Form 11 missed and no Sign of Advocate in Vakaltnama
327	0710102/07485/2020	rejected	Jyoti W/o Pradeep Khurana Vs UNITECH. Ltd	Sec. 73(4)		Sandeep Mishra	Form 11 missed and no Sign of Advocate in Vakaltnama
328	0710102/07487/2020	rejected	Preeti W/o Sunil Arora Vs UNITECH. Ltd	Sec. 73(4)		Sandeep Mishra	Form 11 missed and no Sign of Advocate in Vakaltnama
329	0710102/07446/2020	rejected	SHRI VISHWANATH AGRAWALLA Vs Eicher Motors Limited	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32		Manuj Sabharwal	P- 53 No clear, No MoA and No AoA
330	0710102/07569/2020	rejected	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED	Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexurres
331	0710102/07564/2020	rejected	Forgings Private Limited Vs Indiabulls Housing Finance limited	Application under any other provisions- IBC	IB/455/PB/2017	Sanjeev Bhushan Deora	Page No. 121 & 131 Not Clear
332	0710102/07566/2020	rejected	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED	Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexurres
333	0710102/06626/2020	rejected	INDIAN OVERSEAS BANK Vs PEARL VISION PRIVATE LIMITED	Application under any other provisions- IBC	IB-419/PB/2018	NA	volume wise index missing

334	0710102/06674/2020	rejected	Kashi Viswanathan Sivaraman Vs PTC Engineering (India) Pvt. Ltd. & Ors.	Sec 43(1) r/w Sec 44 (1)	IB-470/ND/2017	Prateek Kushwaha	Incomplete Document & Volume wise index missing etc
335	0710102/06621/2020	rejected	INDIAN OVERSEAS BANK VS PIXION MEDIA PRIVATE LIMITED	Application under any other provisions- IBC	IB-438/PB/2018	NA	volume wise index missing
336	710102074592020	rejected	Amit Agarwal	Rule 11 of NCLT, 2016	(IB)- 2580/PB/2019	pankaj agarwal	True copy stamp and sign missed in some pages.
337	710102068602020	rejected	Deepika Bhugra Prasad Vs. Kapil Gupta & Anr.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	IB-1510/ND/2019	Prateek Kushwaha	PAGE-121,123 NOT CLEAR,PG-250 MISSED
338	0710102/07422/2020	rejected	SYNOPSIS SOLUTIONS INDIA PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES	Sec 252 (1)		Kajal Goyal	income tax service & Master Data
339	0710102/07570/2020	rejected	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED	Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexurres
340	0710102/07552/2020	rejected	Catalyst Trusteeship Limited Vs RIYASAT TOWERS PRIVATE LIMITED	Application under any other provisions- IBC	IB No. 1392/(ND)/ of 2019	Harish Taneja	No True Copy Sign
341	710102074512020	rejected	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTEL PVT LTD	Rule 11 of NCLT	CP-401/ND/2017	Nidhi Mohan Parashar	Index Applicant not signature,MEMO OF PARTIES
342	0710102/06812/2020	rejected	Manohar Lal Vij Vs	Application under any other provisions- IBC	IB-1874/ND/2019	NA	Index Missing , Proof of Service
343	0710102/07553/2020	rejected	RENU KUMAR VS SOLUTIONS BUSINESS CENTRE PRIVATE LIMITED	Sec 60(5)	IB/475/ND/2018		Wrong Case Type and Page No. 26,46,50,56,57,59,63,65 not clear & Cut and Page No. 134,138,155,159,194,198 Hindi
344	0710102/07568/2020	rejected	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED	Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexurres

345	0710102/07312/2020	rejected	FAIRLINK CONSTRUCTION PRIVATE LIMITED Vs. REGIST RAR OF COMPANIES	Sec 252 (3)		NISHA GARG	Case type wrong/Pages not clear-6 to 10
346	0710102/06523/2020	rejected	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS.	Sec 66(1)		Prateek Kushwaha	Document Not Properly Uploaded (Each volume is Not uploaded in single PDF file)
347	0710102/06251/2020	rejected	AGRAWAL SCAFFOLDING INDIA PRIVATE LIMITED Vs.	Sec 252 (3)	ca/866/252/2019	Surender Singh	Wrong Section
348	0710102/01482/2020	rejected	ANIL AGARWAL Vs. INTER PARTS MARKETING PRIVATE LIMITED	Application under any other provisions- IBC	IB-569/2019	NA	case type wrong
349	0710102/07521/2020	rejected	KASHIPUR INFRASTRUCTURE AND FREIGHT TERMINAL PRIVATE LIMITED Vs. MULTI WAL PULP AND BOARD MILLS PRIVATE	Sec 60(5)	IB-343/2019	Mohit Singh	Index and sign on every page of application are missing
350	0710102/07622/2020	rejected	DONRIVER INDIA PRIVATE LIMITED Vs. LIFEST YLE FITNESS PRIVATE LIMITED	Sec. 230-232 - Second Motion	CA(CAA)121/2019	MOHD NAZIM KHAN	76,78,79,101,103,104,105,106,107,109,110,112, 113,114,115,116,117,118,119,120,122,123,124,1 25,127,129,130,132,133,182,183,187,188,189,19 0,192,196,198,208,209,210,214,215,216-221,224,225,226,238,242,243,244-248,250,276,283,284,294,295,296,297,298,299,3 00,301,302,310,311,312,313,315,316,317,326,33 9,342,343 / Condonation Of Delay (Seprate Filing) / Original Order Copy
351	0710102/07614/2020	rejected	AKSHAY TYAGI Vs. ELEGANT INFRACON PRIVATE LIMITED	Application under any other provisions	NA	Radhika Kumari Rai	Case Type Wrong / Main Case Number Not Mention / Page Not Clear-74-76
352	0710102/07628/2020	rejected	MASQ BUSINESS SOLUTION PVT. LTD Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	NA	Sameer Sidhar	Case Type Wrong / Income Tax Service / STK-7

353	0710102/07607/2020	rejected	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	Sec. 230-232, Sec 234	FRESH	NA	Breif Synopsis / Page Cut-218,220,223,229,247 / Page Not Clear- 222,225,226,232,233,234,235,236,237,238,241,2 42,243,258,260,261,264,265,266,267,269,270,27 1,272,273,274,275,277,278,280,284- 301,311,323,338,351,371,374,375,376,377,378,3 79,380,381,382 / Original Order Copy / Accounting Treatment Certificate(133)
354	0710102/06944/2020	rejected	ELANGBAM INFRASTRUCTURES & CONSTRUCTION PRIVATE LIMITED VS	Sec 252 (3)	FRESH	Angom Sushant Singh	Document Not Properly
355	0710102/07287/2020	rejected	M/S FURNACE METTALIKS Vs. RAT HI STEEL AND POWER PVT LTD	IBC Under Sec 9	FRESH	Vikas Sharma	page:35-51 not clear page 72-73 cut etc
356	0710102/07319/2020	rejected	DYCON SYSTEMS PRIVATE LIMITED Vs. EPS GREEN ENERGY PRIVATE LIMITED	IBC Under Sec 9	FRESH	Mohit Singhal	claim less than 1 Cr
357	0710102/07427/2020	rejected	HARI SINGH Vs. DYNAMIC AURA LLP	IBC Under Sec 9	FRESH	BHARAT GUPTA	claim amount less than 1 CR
358	0710102/07452/2020	rejected	VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR Vs. H SK INFRA PRIVATE LIMITED	IBC Under Sec 9	FRESH	Pankaj Paliwal	claim amount less than 1 CR
359	0710102/07454/2020	rejected	THREE C PROJECTS PVT LTD Vs. M/S THREE C FACILITY MANAGEMENT PVT LTD	IBC under Sec 7	FRESH	Jatin S Sethi	page:475 black not clear
360	0710102/07514/2020	rejected	JK LAKSHMI CEMENT LTD Vs. ANSAL HI- TECH TOWNSHIPS LTD	IBC Under Sec 9	FRESH	AMIT PRABHAT DESHPANDE	amount less than 1 Cr

361	0710102/07136/2020	rejected	STALWART SURVEILLANCE AND ELECTRO TECHNOLOGIES PRIVATE LIMITED Vs. REGIST RAR OF COMPANIES DELHI & HARYANA	Sec 252 (3)		Dr. Maurya Vijay Chandra	Case Type Wrong / Page Not Clear- 59,60,68,75,76 / Income Tax Service
362	0710102/09375/2019	rejected	SICOM LIMITED Vs. UDAYR AJ PATWARDHAN	Application under any other provisions- IBC	137/2018	PRABHAT CHAURASIYA	soft copy not uplod properly case type wrong
363	0710102/07327/2020	rejected	EDELWEISS ASSET RECONSTRUCTION COMPANY LTD. Vs. CLC INDUSTRIES LIMITED	Application under any other provisions- IBC	33/2019	HONEY SATPAL	115-117 not clear page
364	0710102/07596/2020	rejected	RAKESH JINDAL Vs. PRANAV SHARMA	19(2)	1456/2019	VIDEH VAISH	pg no. 64,66,69-117 are not clear and merge pdf into one
365	0710102/07567/2020	rejected	DHARMENDRA KUMAR Vs. IAP COMPANY PRIVATE LIMITED	Sec 12(2)	446/2017	rohit rathi	Sign missing on application and sign and true copy missing on Annexures
366	0710102/06712/2020	rejected	Priority Vendor Technologies Private Limited Vs	Rule 11 of NCLT,Sec. 230-232 - Second Motion		Karanveer Jindal	Condonation Of Delay (Seprate Filing) / Page Not Clear-133,154-155,156-158,160,161,- 166,171172,173,178 / Main Case Number Not Mention / Registered Office Mumbai / Case Type Wrong
367	0710102/07510/2020	rejected	Invicta (India) Private Limited Vs Income Tax Department	Sec 252 (1)		HIMANSHU HARBOLA	Annexure Every Pages Sign / Petition Not Sign
368	0710102/07476/2020	rejected	Rajendra Kumar Goel Vs Registrar of Companies Delhi & Haryana	Sec 252 (1)		DUSHYANT KUMAR	STK-7 (Company Name List) / Prayer Pg-41 (Applicant Signature) / News Paper Translate-93- 108
369	0710102/07581/2020	rejected	KVM CONSTRUCTIONS PRIVATE LIMITED Vs	Sec 252 (3)		Ayush Gupta	Page Not Clear- 24,58,64,77,80,86,88,91,98,99,102,103
370	0710102/07562/2020	rejected	ELLORA COMMOSALES PRIVATE LIMITED Vs	Sec. 230-232, Sec 234	1st Motion	ankit singal	Page Not Clear-272,595-602,609-611,642,674- 689,692,693-704,720- 726,741,1375,1376,1402,1437,1482,1493

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371	710102069172020	rejected	Alok Sharma Vs. IP Constructions Pvt. Ltd.	Sec 60(5)	IB-593 OF 2018	Varsha Banerjee	PG-126,255,260,261,263,266,267,277,283,288-290,292,295,296,302,315,322,349,352,569,570,7 02 NOT CLEAR PG-169-172,178-181,200-202,211,212,217-218,332-342,368-371,517-520,527-540,574-590,601-608,696-698,780-787,805 font small,PG-140,143,154 MISSED PG-155 REPEATED
372	710102072362020	rejected	Promila Ahuja Vs. Earth Buildprop Pvt Ltd	Sec 60(5)	IB-1747(PB)/2018	Sunil K Goel	Page not clear-99
373	710102067772020	rejected	Sanjay Jain Vs. Nilesh Sharma Resolution Professional	Sec 60(5)	IB-1771/ND/2018	VAIBHAV TYAGI	PG-22,23,49,57-70,82,142,189 BLACK PAGE NOT CLEAR, PG-44,46,47,106,242 MISSED PG- 136 BLUR PG-224-227 FONT SMALL
374	710102069192020	rejected	Mobeinnovation Software Private Limited Vs. Registrar of Companies	Rule 11 of NCLT	CP-44/252/ND/2020	Narayan Kumar Jha	PG-4 MISSED,PG-5 REPEATED,PG-11 CUT,DOUBLE PAGE NUMBERING AFTER 13.
375	0710102/07573/2020	rejected	SARVESH KASHYAP resolution professional Vs SSR TOWNSHIP PVT LTD	Sec 30	IB-17/ND/2019	Sameer Rastogi	Volume Wise Index Missing
376	0710102/07592/2020	rejected	Kashi Viswanathan Sivaraman Vs Paramjit Gandhi & Ors.	Sec 66(1)	IB-470/ND/2017	Prateek Kushwaha	Volume wise index is missing
377	710102075232020	rejected	DHIRENDRA NATH & ORS. Vs. JC WORLD HOSPITALITY PVT. LTD.	Application under any other provisions- IBC	CP(IB)-256/ND/2019	Sanjay Bhatt	Page no 31,33,35,85,87,89,91,93 - 95,97,101,103,105,107,109,123,127,129,131,133 ,135,149 translate
378	0710102076272020	rejected	SHRI GANESH FIRE EQUIPMENTS PVT LTD Vs. SHRI GANESH FIRE EQUIPMENTS PVT LTD	Rule 11 of NCLT	CP(IB)364/ND/2019	Amresh Kumar	Case Type Wrong
379	710102069102020	rejected	ZICO ENVIRONMENTAL SOLUTIONS PVT. LTD Vs. Shikha Singhal	Rule 32	CP-79/2020	Shobhit Narula	WRONG PAGE AFTER INDEX,PG-19,21,22 CUT In Index annexure Not Mention

			DIDECT DECOURSE				
380	710102070582020	rejected	DIRECT RESOURCE INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Rule 11 of NCLT	APPEAL- 882/252/ND/2019	Sourav Sharma	APPLICANT SIGNATURE MISSED,PG-35 NOT CLEAR,TRUE COPY STAMP MISSED
381	0710102/07591/2020	rejected	Mohan Lal Jain Vs Kaliber Associates Private Limited	Application under any other provisions- IBC	IB-228/PB/2018	NA	True Copy and Sign Missed
382	0710102/07597/2020	rejected	Mohan Lal Jain Vs Kaliber Associates Private Limited	Application under any other provisions- IBC	IB-228/PB/2018	NA	True Copy and Sign Missed
383	0710102/07621/2020	rejected	M L Gupta Vs Lifestyle Fitness Private Limited	Sec 60(5)	IB-310/ND/2019	Manashwy Jha	True Copy and Sign Missed in all pages
384	0710102/07599/2020	rejected	Arvind Garg Vs	Sec 60(5)	IB-160/ND/2017	Rahul Mendiratta	Page-67 to128 and 146-190 Annexures and Page 330-359 True copy and sign missed
385	0710102/07618/2020	rejected	DEVENDRA KUMAR SHARMA Vs JBB- EVEREST BUILDTECH PRIVATE LIMITED	Sec 60(5)	IB-1006/ND/2019	RAJENDRA BENIWAL	True Copy and Sign Missed
386	0710102/07610/2020	rejected	SHASHI SHARMA- LIQUIDATOR Vs M/S ROYAL PRESSING AND COMPONENTS PVT. LTD.	Application under any other provisions- IBC	IB-274/ND/2018	NA	Document Not Upload properly
387	710102070442020	rejected	CHANCHAL DUA	Application under any other provisions	IB-659/PB/2016	ABHISHEK Anand	CASE TYPE WRONG,PG-142 MISSED
388	710102070392020	rejected	AKASH SINGHAL	Application under any other provisions- IBC	IB-846/ND/2018	AKASH SINGHAL	PG-15-17 CUT
389	0710102/07589/2020	REJECTED	MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	Application under any other provisions- IBC	IB-1373/2019	NA	sign is missing on every page of report
390	0710102/07656/2020	REJECTED	GDS VALUETECH PRIVATE LIMITED Vs. ROC DELHI	Sec 252 (1)	NA	Pranab Prakash	Case Type Wrong / Income Tax Service / Index(Advocate Sign) Missing / Missing Pgs-33 / Page Not Clear-55,56,59,60,63,65 / STK-7 Missing

391	0710102/07640/2020	REJECTED	SANDHYA HYDRO POWER PROJECTS BALARGHA PVT. LTD. Vs. M/S ASIAN HOTELS NORTH LTD.	Rule 11 of NCLT, 2016	IB-885/2020	neeha nagpal	Pages not clear-5 to 62
392	0710102/07558/2020	REJECTED	NITIN GUPTA Vs. MR SANDEEP KUMARMR SANDEEP KUMAR BHATT	Sec 60(5)	IB-742/2018	Lakshay Dhamija	Case Type Wrong main case no.not mention
393	0710102/07639/2020	REJECTED	SUNIL PRKASH SHARMA Vs.	Application under any other provisions- IBC	IB-2217/2019	NA	Unsign pages-2 to 6.pages not clear-11,,14
394	0710102/07673/2020	REJECTED	ALLIED MOBILIER DESIGNS PRIVATE LIMITED Vs. REGIST RAR OF COMPANIES DELHI & HARYANA	Sec 252 (3)	NA	Maurya Vijay Chandra	Verified Date Pg-18 / Page Cut-79,80 / Index Not Proper
395	0710102/07086/2020	REJECTED	EDGE MEDICAL SOLUTIONS PRIVATE LIMITED Vs. REGIST RAR OF COMPANIESNCT OF DELHI &HARYANA	Sec 252 (3)		SHIKHA GUPTA	Document Not Properly Uploaded
396	0710102/07500/2020	REJECTED	ECE INDUSTRIES LTD Vs. THREE C PROJECTS PVT LTD	Sec. 230-232 - Second Motion	CA(CAA)15/2020	RAJEEV GOEL AND ASSOCIATES	Registered Office Kolkata
397	0710102/07646/2020	REJECTED	IDBI BANK Vs.	Sec 60(5)		RAJIV RANJAN RAJ	Unsign pages-47 to 54,237 to 253.pages not clear-74
398	0710102/07652/2020	REJECTED	RP SUNIL KUMAR AGRAWAL Vs. ADEL LANDMARKS LIMITED	Application under any other provisions- IBC		NA	Translated pages-60 to 65
399	0710102/07651/2020	REJECTED	EDELWEISS ASSET RECONSTRUCTION COM LTD Vs. ADEL LANDMARKS LIMITED	Application under any other provisions- IBC		Sanjay Bhatt	Index (Applicant not signature) Pages not signature-34 to 74,83 to 173.Pages not clear-46,52,53,57,58,60 to 68

400	0710102/07684/2020	REJECTED	MR. SANJAY MARKAN Vs. DELTOS INFRA PRIVATE LIMITED	Sec. 213, 241,242	NA	ASHISH VIRMANI	Verified Date Pg-86 / Page Not Clear- 145,151,154,155,165,166168,169,170,174,183- 186,188,193,194,196,201,202,203,204,222,232,2 33,234,235,255,256-268,273- 283,292,298,330,331,335,336,355356,357,360,3 61,362,365,441,451,477,478,502,503,534,538,61 4,615,618-619-653,655,656,657-674,681,683- 693,701-708,709,711- 712,758,762,897,90,907,945- 948,1034,1041,1153,1154, 1595,1596,1616,1617 / Page Cut- 376,399,490,491,528,529,566- 568,584,602,603,729,793 / Annuxure Sign-1313 / Advance Service / Master Data Respondent
401	0710102/07654/2020	REJECTED	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)		Iggu Chitttiappa	Pages not clear-61 to 70,90 to 98,160,165 to 189.after pages 70 not pagination
402	0710102/07630/2020	REJECTED		Sec 252 (1) - By Government Body	APPEAL/206/2020	ANAND BAJPAI	Wrong case type chose
403	0710102/07694/2020	REJECTED	UJJAWAL GARMENTS PRIVATE LIMITED Vs	Sec 252 (3)	NA	N A	Case Type Wrong / Missing Pages-17-33,55-58, / Page Not Clear-69,121,134,137,138,139,140,141,142,143,144,14 5,169, / Translate-78
404	0710102/07650/2020	REJECTED	LIMITED	Sec 60(5)	IB-104/2018	N A	Page no-62,126 is missing.page not clear- 164,165,166
405	0710102/07463/2020	REJECTED	ICATALYST WEALTH ADVISORS PVT.LTD. Vs. SIR JOHN BAKERIES INDIA PVT. LTD.	Rule 11 of NCLT, 2016		pankaj agarwal	PAGE 6 AFFIDAVIT NOT CLEAR
406	0710102/07631/2020	REJECTED	NAVDEEP GUPTA Vs. CAARA INDIA PVT. LTD	Application under any other provisions- IBC	IB-587/2019	NA	Pagination not mention in index
407	0710102/03497/2020	REJECTED	PUNJAB NATIONAL BANK Vs SSK TRADING PVT LTD	IBC under Sec 7		vivek jain	page:110-112 cut, 203,225 not clear

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408	0710102/07247/2020	REJECTED	Carol Infrastructure Private Limited Vs Dhanversha Builders Private Limited	IBC Under Sec 9	Minakshi Jyoti	page 368-369 pages are cut
409	0710102/07180/2020	REJECTED	Drive India Enterprise Solutions Limited Vs BTM Exports Limited	IBC Under Sec 9	Wadia Chandy	Page 72, 73 repeated 281-282 page repeat 72,, 1204-1205,1207-1242, 1267,1283,1285,1298, 1300,1303, 1351, 1368, 1347, 1378,1387-1388, 1394-1401, 1408, 1754- 1786, 2369, 2403 not clear 73, 555-589, 1529- 1564 page missed 1255- 1265 and 3003-3016 page cut
410	0710102/07181/2020	REJECTED	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. ESSLINE ENGINEERS AND CONSULTANTS PRIVATE LIMITED	IBC Under Sec 9	Wadia Chandy	Page 50-53, 56-88, 99,100,108, 112, 116- 120, 128, 129, 132, 137, 1117 to 1122 not clear page 323 missed 65- affidavit missed
411	0710102/07232/2020	REJECTED	Sh. Anil Agarwal Vs Sh. Sunil Gupta	Section 94(1)	pinnacle law	page 252-258 not clear etc
412	0710102/07202/2020	REJECTED	Mr. Sandeep Dutta Vs Agrante Realty Limited	IBC under Sec 7	SHLOK CHANDRA	list dates & event and brief of synopisi missed etc
413	0710102/06852/2020	REJECTED	Sanjib Kumar Dey Vs Concept Capital Infra Projects Pvt. Ltd.	IBC under Sec 7	HIMANSHU CHAUBEY	page:130-131, 151, 190, 191, 399, 478, 485, 486 etc page not clear (contact to help center)
414	0710102/06822/2020	REJECTED	OWC APAC PRIVATE LIMITED Vs	IBC Section 59	Akansha A Rathi	page: 120-130, 252, not clear
415	0710102/06802/2020	REJECTED	State Bank of India Vs Sudesh Sharma	Section 95(1)	Aditya Vikram Gupta	815 to above wrong page numbering (volume 4 and 5 page number not in sequence)
416	0710102/06799/2020	REJECTED	State Bank of India Vs Balbir Sharma	Section 95(1)	Aditya Vikram Gupta	volume 2(186-396 page) missing
417	0710102/06092/2020	REJECTED	Suraj Kumar Kaushal & Others Vs SARVOTTAM REALCON PRIVATE LIMITED	IBC under Sec 7	Suraj Kumar Kaushal	petition sign missed, affidavite missed, proof of service missed and vakalatnama missed etc, demand notice missed . uncompleted document
418	0710102/06071/2020	REJECTED	P.R. ROLLING MILLS PVT. LTD. Vs HEMA ENGINEERING INDUSTRIES LIMITED	IBC Under Sec 9	nivedita R. Sarda	page:80, 84 not clear

419	0710102/03608/2020	REJECTED	Piramal Enterprises Limited Vs M/s Logix Soft-Tel Private Limited	IBC under Sec 7	Shashank Agarwal	proof of service missed
420	0710102/03496/2020	REJECTED	PUNJAB NATIONAL BANK Vs BANSAL DAIMONDS PVT LTD	IBC under Sec 7	vivek jain	page:188 not clear
421	0710102/07266/2020	REJECTED	Pride India Engineering Solutions Private Limited Vs Hema Engineering Industries Limited	IBC Under Sec 9	Himanshu Gupta	objections-page44-51,57,58,63-67,76-114not clear,page59-62 cut & not clear
422	0710102/07267/2020	REJECTED	Pride India Engineering Solution Vs Hema Engineering Industries Limited	IBC Under Sec 9	Himanshu Gupta	objections- page42-57,61-64,76-78,80,81,84,86,88-96,159-164not clear, pages101-105,111-117,119-138,140-150cut¬ clear,form 2 of irp missing
423	0710102/07434/2020	REJECTED	Timelines Constructions Private Ltd. Vs Lambda Eastern Telecommunication Limited	IBC Under Sec 9	SUMIT KUMAR BATRA	objection-default amount less than 1 crore
424	0710102/07469/2020	REJECTED	JAIN FACILITY MANAGEMENT PRIVATE LIMITED VS K.S.N. BUILDCON PRIVATE LIMITED	IBC Under Sec 9	Gulshan kr sachdev	objection-default amount less than 1 crore
425	0710102/07535/2020	REJECTED	Oswal Minerals Ltd Vs	IBC Under Sec 9	SAURABH JAIN	objections-page 44,45,50,56,62,68,,74,79,81,prrof of service missing
426	0710102/07554/2020	REJECTED	Melange Systems Pvt. Ltd. Vs Palmohan Electronics Private Limited	IBC Under Sec 9	Sudhanshu Prakash	objections-page 93,95,97,99cut
427	0710102/07604/2020	REJECTED	Rajesh Sabharwal Vs Desein Private Limited	IBC Under Sec 9	NITIN KUMAR KAUSHI	Cobjection-default amount less than 1 crore
428	0710102/07606/2020	REJECTED	Bandari Venkataiah Vs HIL (INDIA) LIMITED	IBC Under Sec 9	Sameer Rastogi	objections-page36,37,40,44,121,122,125-130 cut & blur from side page 82-84,86-111 not clear
429	0710102/07642/2020	REJECTED	Sondhi Travels Vs Naveen Tours Private Limited	IBC Under Sec 9	RAKESH WADHWA	objection-default amount less than 1 crore

430	0710102/07688/2020	REJECTED	Golden Homeland Agencies LLP Vs Indiabulls Real Estate Limited	IBC Under Sec 9		RAVI RAGHUNATH	objections-page-89,90,96,122,124- 127,134,138,166-168,221,223,224,244-246,242 not clear &page-91,92,135-137,175-177,187,212- 216,219-220,251,252 translation missing&page 99,101,103,105,107,111,113,115,117 cut from above
431	0710102/07725/2020	REJECTED	INDIAN POTASH LIMITED VS SUMAN PHOSPHATES AND CHEMICALS LIMITED	IBC Under Sec 9		MANISH KAUSHIK	objection-jurisdiction(registered office indore)
432	0710102/07717/2020	REJECTED	SREI INFRASTRUCTURE FINANCE LIMITED Vs. ALSTRONG ENTERPRISES INDIA PVT LTD	IBC under Sec 7		SHAMBO NANDY	objections-documents not uploaded
433	0710102/07508/2020	REJECTED	Dilwara Leasing and Investment Limited Vs Vibrant Buildwell Private Limited	IBC under Sec 7		Anand Mohan Mishra	objections-page 33,34,41,49,51,52,77- 79,89,90,143,144,313,323,342,347,359,369,370, 374,377 not clear page 273,356-cut
434	0710102/06547/2020	REJECTED	SRK STEEL FAB PRIVATE LIMITED VS ROC DELHI	Sec 252 (1)		N K SHARMA	Page Not Clear- 20,29,144,178,238,241,242,334,337,357,362,363 ,364,365,366-373 / Missing-156,250- 277,338,340 / Income Tax Service
435	0710102/06570/2020	REJECTED	AHUJA EXIMS PRIVATE LIMITED Vs Registrar of Companies Delhi	Sec 252 (3)		Himanshu	All Pages Blur & Not Clear
436	0710102/07170/2020	REJECTED	Mohd Zuvaib Khan Vs Registrar of Companies	Sec 252 (3)		ANJALI YADAV	Income Tax Service / Page Not Clear- 84,95,96,97,132,137,164 / Brief Synopsis
437	0710102/07200/2020	REJECTED	ASHUTOSH GUPTA Vs Prizm Holography and Security Films Private Limited	Sec. 241(1)		Ajay Kumar Gupta	Missing-35-354
438	0710102/07550/2020	REJECTED	Blackie & Son (Calcutta) Pvt Ltd Vs	Sec. 230-232 - Second Motion	CA/CAA/12/ND/2020 2	Rajeev K Goel	Page Not Clear-580-582,604-606
439	0710102/07635/2020	REJECTED	Manik Chawla Vs The Registrar Of Companies	Sec 252 (3)		INDO LEGAL SERVICES	Brief Synopsis & List OF date and events & Income Tax Service &STK-7 missing
440	0710102/07706/2020	REJECTED	MASQ BUSINESS SOLUTION PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Sec 252 (3)		Sameer Sidhar	page no 225 TO 228 not MENTION IN main index & True Copy Missing Etc

441	710102076262020	REJECTED	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	IBC Under Sec 9	C.P. NO. (IB) No.822 () OF 2020	Anshul Gupta	Wrong Section
442	710102069212020	REJECTED	Rakesh Kumar Jain	Application under any other provisions- IBC	IB-997(ND)/2019	Manoj Kumar Garg	TRANSLATE COPY WILL BE ATTACH IN SAME FILE
443	710102075132020	REJECTED	Jitender Arora Vs. Nisus Finance & Investment Manager LLP & Anr.	Sec 60(5)	(IB) 1348/(ND)/2019	Shweta Saini	PG-169,173,176-179 OVER WRITING
444	710102017622020	REJECTED	Serious Fraud investigation office Vs. Sunair Hotels Limited	Sec. 241(1)		Ashim Sood	PG-78,98,116- 119,128,132,139,176,177,183,185,186,191,193- 195,197-222,224,226,228,229,233,234-237,240- 242,244,245- 247,255,256,261,275,280,286,297,299,387,388,3 91,394,395,397,404- 407,409,433,451,452,462,463,470,475,482,487,4 88,491,509,525-564 NOT CLEAR PG-88 FONT SMALL PG-175,184 CUT PG-304 WRONG ARRANGE PG-410G,410H MISSED,PROOF OF SERVICE MISSED BRIEF SYNOPSIS,MOA AND AOA
445	0710102/07674/2020	REJECTED	GREENOPOLIS WELFARE ASSOCIATION Vs Three C Shelters Pvt. Ltd.	Rule 11 of NCLT, 2016	IB/2721/ND/2019	Nithin Chandran	signature missing in application & true copy signature missing
446	0710102/07678/2020	REJECTED	AMIT TYAGI & ORS. VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)		Nithin Chandran	Document Not Upload
447	0710102/07666/2020	REJECTED	M/S ACRON AND ASSOCIATES Vs AHLUWALIA CONTRACTS INDIA LIMITED	Application under any other provisions- IBC	IB/651/ND/2018	sanjay kumar ruia	True Copy Missing
448	0710102/07670/2020	REJECTED	PRESTAR INFOTECH PVT LTD Vs ROC	Application under any other provisions	Company Appeal 202 of 2020	aaryan sharma	Page No 7-8Hindi Pages & Income Tax Service Missing
449	0710102/07698/2020	REJECTED	IDBI BANK LTD. Vs	Sec 60(5)	IB/731/ND/2018	mital and mital advocates	true copy signature missing Etc

450	0710102/07691/2020	REJECTED	M/S AHUJA CONCRETE Vs SGK PROJECTS PVT LTD	IBC Under Sec 9	IB/685/OF/2019	KARANPREET SINGH	Case Type Wrong & Wrong Section
451	0710102/07711/2020	Rejected	Prabhakar Nandiraju Vs Southern Power Distribution Company of A.P. Ltd.	Sec 60(5)	IB/563/PB/2018	ANOOP PRAKASH	No Pagination According To Index
452	710102/06275/2020	Rejected	SWAPRA PHARMA PRIVATE LIMITED Vs. The Registrar of Companies	Sec 252 (1)	NIL	Anupam Tripathi	Case Type Wrong
453	0710102/07727/2020	Rejected	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	Application under any other provisions- IBC	(IB)-2144jNDj2019	HONEY SATPAL	double Page numbering 31C & Wrong Page Numbering After 61 Page & Page No 74&75 Not Clear
454	0710102/07682/2020	Rejected	MR. RAKESH KUMAR JAIN Vs	Sec 12(2)	IB-2161/ND/2019	NA	Pages 38-44 and 65-81 are not clear
455	0710102/07686/2020	Rejected	RAJEEV LOCHAN Vs	Application under any other provisions- IBC	IB-1125/ND/2019	NA	page 12 & 13 not clear
456	0710102/07702/2020	Rejected	JAIHIND STONES PRIVATE LIMITED Vs ROC	Rule 11 of NCLT, 2016	Appeal no. 69/252/ND/2020	VISHAL GUPTA	Page 11 not clear
457	0710102/07693/2020	Rejected	CENTRAL BANK OF INDIA Vs	Sec 60(5)	IB-731/PB/2018	mital and mital advocates	page 13 to 47 true Copy and Sign missed
458	0710102/07704/2020	Rejected	Rajinder Kumar Vs Delhi District Cricket Association	Sec 252 (1	CP no. 91/2020	Tanuj Khurana	Wrong Section
459	710102076902020	Rejected	CHANDRA PRAKASH Vs. RCB INFRACONS PVT LTD	Sec 60(5)	C.P. NO. (IB) No. 862 (PB) OF 2020	Sanyam Saxena	25-245 TRUE COPY MISED
460	710102076692020	Rejected	ANANT LEARNING AND DEVELOPMENT PVT. LTD Vs. REGISTRAR OF COMPANIES (ROC)	Sec 252 (3)	APPEAL. 165 ND.2020	Gourav Gupta	WRONG SECTION.
461	710102076852020	Rejected	INTELLICITY SOCIAL WELFARE SOCIETY Vs.	Sec 60(5)	COMPANY PETITION NO. IB-17 / ND / 2019	Pawan Bhushan	true copy sign and stamp missed
462	710102071852020	Rejected	WESTREN IMPEX PRIVATE LIMITED	Rule 11 of NCLT	CA(CAA)- 136(PB)/2018	MANOJ KUMAR GARG	Wrong case type
463	710102075222020	Rejected	Kripa Ram Ramji Dass Vs. kripa ram ramji dass	Rule 11 of NCLT, 2016	IB-1921 OF 2019	Akshay Joshi	PROOF OF SERVICE MISSED

464	710102075282020	Rejected	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT	Rule 11 of NCLT, 2016	IB-300/(PB)/2020	J SAGAR ASSOCIATES	PG-26,40,62,215-221 NOT CLEAR PG-186-190 FONT SMALL VOLUME BREAK
465	710102075652020	Rejected	PVT LTD	Sec 60(5)	(IB) NO. 1718 (PB) OF 2019		APPLICATION NOT SIGN,PG-34-39,42,48,50,51 NOT CLEAR PG-43 CUT
466	710102070772020	Rejected	VIVEK PARTI Vs. Prem Chand Gupta	Sec 66(1)	IB-1083/(pb)/2019	MADHAV NANDA	VOLUME NOT UPLOAD PROPERLY
467	710102/07291/2020	Rejected	CASPER CONSUMER ELECTRONICS PVT. LTD. Vs WELLINGTON TRANSPORTATION PVT. LTD.	Rule16(d),NCLT Rules,2016	1st Motion	NALINI	Case Type Wrong
							ra Shukla t Registrar